



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,28th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	I.A.(Civil)/3305/2023 in WA/387/2023	CANARA BANK Versus M/S NEW MALAMATI TEA ESTATE AND 3 ORS.	MR S BORTHAKUR MR H P NEPAL	MR. A BISWAS (R1, R2) MR R KALITA (R1, R2) ASSTT.S.G.I.
	WITH WA/387/2023	CANARA BANK Versus M/S NEW MALAMATI TEA ESTATE AND 3 ORS.	MR S BORTHAKUR MR H P NEPAL	MR. A BISWAS (R1, R2) MR R KALITA (R1, R2) MRS. R DEVI (r-3,4) DY.S.G.I.
2	PIL/30/2024	REETAM SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR R SINGH PETITIONER IN PERSON	GA, ASSAM MR D DEKA(R-2) SC, GHC
3	I.A.(Civil)/48/2024 in WA/15315/2023	THE STATE OF ASSAM AND ANR. Versus BIKRAM NATH AND 6 ORS.	MR. D NATH SR. GA, ASSAM	MR. C BORUAH (R-1) MR. R BORO (R-1) MR A BORUAH (R-1)
	WITH WA/15315/2023 (Filing Number)	STATE OF ASSAM AND OTHERS Versus BIKRAM NATH B	MR. D NATH	
4	WA/52/2024	AMULYA PRASAD SAIKIA Versus RUPALI NARAH AND 7 ORS. B	MR. P MAHANTA MR. R B GOHAIN MS P BORA MS C DAS	SC, ELEM. EDU GA, ASSAM MR. B K DAS MR. D DEKA (R-7) FOR CAVEATOR
5	I.A.(Civil)/203/2024 in WA/15932/2023	TILAK NATH Versus THE STATE OF ASSAM AND 16 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	SC, P AND R.D. GA, ASSAM MR. M NATH (r-6 to 12,14 to 17) MR. D P BORAH (r-6 to 12,14 to 17) MR. A BHATTACHARJEE (r-6 to 12,14 to 17) MR U GHOSH (r-6 to 12,14 to 17)
	WITH WA/15932/2023 (Filing Number)	TILAK NATH Versus THE STATE OF ASSAM AND 16 ORS F	MR. FIRUZ KHAN	

6	I.A.(Civil)/257/2024 in WA/15412/2023	THE UNION OF INDIA AND 3 ORS. Versus KALADHAR CHAUBEY	MRS. A GAYAN	
	WITH WA/15412/2023 (Filing Number)	THE HOME SECRETARY UNION OF INDIA Versus KALADHAR CHAUBEY F	MRS. A GAYAN	
	WITH I.A.(Civil)/632/2024 (Filing Number)	THE HOME SECRETARY UNION OF INDIA Versus KALADHAR CHAUBEY F	MRS. A GAYAN	
7	I.A.(Civil)/870/2024 in WA/2293/2024	THE STATE OF ASSAM AND ORS Versus SAIFUL ISLAM	MR. N J KHATANIAR SC, EDU	GA, ASSAM
	WITH WA/2293/2024 (Filing Number)	The State Of Assam And 2 Ors Versus Saiful Islam And 3 Ors	MR. NAYAN JYOTI KHATANIAR	
8	I.A.(Civil)/1080/2024 in WA/2935/2024	TRIDIP SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR. T DEURI MR D S DEKA MS. L WANGSA	SC, SEC. EDU.
	WITH WA/2935/2024 (Filing Number)	TRIDIP SARMAH Versus THE STATE OF ASSAM AND 4 ORS A	MR. T DEURI	
9	I.A.(Civil)/1145/2024 in WA/4236/2024	UNION OF INDIA Versus GO-3006M RAM ASRA KHURAL	MRS. R DEVI	MRS. R BORAH(R-1) MR. D BORAH(R-1)
	WITH WA/4236/2024 (Filing Number)	The Union Of India Represented By The Defence Secretary Versus Ram Asra Khural	MRS RITA DEVI	
	WITH I.A.(Civil)/4238/2024 (Filing Number)	Union Of India Represented By The Defence Secretary Versus Go 3006m Ram Asra Khural	MRS RITA DEVI	
10	I.A.(Civil)/1299/2024 in WA/15819/2023	THE FOOD CORPORATION OF INDIA AND ORS. Versus SEKHAR KANTI DEB	MR. P K ROY MR. S K CHAKRABORTY	
	WITH WA/15819/2023 (Filing Number)	THE FOOD CORPORATION OF INDIA AND ORS. Versus SEKHAR KANTI DEB F	MR. P K ROY	
11	I.A.(Civil)/1352/2024 in WA/13569/2023	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS. Versus PARAN JYOTI SAIKIA AND 2 ORS.	MR. N DEKA MR. K P PATHAK	MR. A SARMA(R-1) MR. M HUSSAIN(R-1) MR. K KALITA(R-1) MR. LENTSO(R-1) MS G SWAMI(R-1)
	WITH WA/13569/2023 (Filing Number)	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS. Versus PARAN JYOTI SAIKIA AND 2 ORS. H	MR. K P PATHAK	
12	I.A.(Civil)/1432/2024 in WA/5317/2024	ANUP SAIKIA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R C DAS MR S HUSSAIN B RONGHANGPI	GA, ASSAM
	WITH WA/5317/2024 (Filing Number)	ANUP SAIKIA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R C DAS	

- FOR FRESH ADMISSION WITH STAY/BAIL -

13	WA/210/2024	RONGDOI SALES PRIVATE LTD Versus THE UNION OF INDIA AND 6 ORS	MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI MR. A KHANDAKAR	DY.S.G.I.
14	WP(C)/2851/2024	ARUNAS SNACK PRODUCT Versus THE STATE OF ASSAM AND 2 ORS.	MR. A GOYAL MR. A CHOUDHURY	SC, TAXATION
15	WP(C)/3361/2024	ARUNA BORDOLOI AND ANR Versus CANARA BANK AND 2 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	SC, CANARA BANK
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
16	PIL/37/2024	DIPAK NAG Versus THE UNION OF INDIA AND 9 ORS	MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA MR. D GUPTA	GA, ASSAM DY.S.G.I. SC, HEALTH SC. WATER RESOURCE DEPTT.
17	WA/211/2024	BHUBANESWAR SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	GA, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
18	PIL/23/2024 FIXED	SANDEEP CHAMARIA Versus THE STATE OF ASSAM AND 4 ORS	PETITIONER IN PERSON	SC, HIGHER EDU GA, ASSAM MRS. R DEVI DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 28/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024
10)	MR. J P SHARMA	01-07-2024	To	31-07-2024
11)	MR A W AMAN	27-06-2024	To	28-06-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Cont.Cas(C)/675/2023 B/O	MS. SUDAKSHINA SAIKIA Versus NARAYAN KONWAR, IAS	MR. C BORUAH MR. R BORO MR A BORUAH	
MOTION				
2	WP(C)/3904/2023 FIXED	MD. ABDUL HALIM Versus THE STATE OF ASSAM AND 5 ORS.	MR. M SAIKIA	SC, ELEM. EDU SC, BTC
3	WITH WP(C)/6976/2023	MD INTAZ ALI Versus THE STATE OF ASSAM AND 4 ORS	MS N SAIKIA	SC, ELEM. EDU SC, BTC
4	WP(C)/2167/2024 FIXED	ANOWAR HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. K JAIN MS. U NANDA	SC, ELEM. EDU GA, ASSAM
5	WP(C)/2743/2024 B/O	ARJUN SINGH AND 7 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. R ALI MR M Z SHAH	GA, ASSAM DY.S.G.I.
6	WP(C)/2744/2024 B/O	ANGKITA SINGH AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. R ALI MR M Z SHAH	GA, ASSAM DY.S.G.I.
7	WP(C)/3052/2024 B/O	DR. ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. A ALI MR S ISLAM MR. Y ALI	SC, HIGHER EDU
8	WP(C)/3215/2024 FIXED	MOINUL HOUQE Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	SC, SEC. EDU.
9	WP(C)/3244/2024 B/O	1178 NO. DAKHIN KHATOWAL MUKTAB SCHOOL AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR J C BORAH	SC, ELEM. EDU GA, ASSAM

10	WP(C)/3319/2024	BIPLAB MEDHI Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, ELEM. EDU GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
11	WP(C)/3321/2024	AINAL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. H ALI MR. R A CHOUDHURY B BARMAN	SC, ELEM. EDU GA, ASSAM
12	WP(C)/3327/2024	ARJUN KR CHETRI Versus THE STATE OF ASSAM AND 4 ORS	MR. R P SARMAH MS A DEKA	SC, ELEM. EDU SC, BTC
13	WP(C)/3328/2024	BINUD CHUTIA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, ELEM. EDU GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
14	WP(C)/3336/2024	SOHIDUL HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, ELEM. EDU GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
15	WP(C)/3337/2024 B/O	ASADUL HAQUE MAZUMDER Versus THE STATE OF ASSAM AND 2 ORS	MR J ABEDIN MR. K A MAZUMDER MR A HAI MR M Z RAHMAN	SC, SEC. EDU.
16	WP(C)/3338/2024	KAUSHIK SARMA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, ELEM. EDU GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
17	WP(C)/3350/2024	DR PRADIP GOSWAMI AND 10 ORS. Versus THE STATE OF ASSAM AND 10 ORS	MR. P K TIWARI MR. A R GOGOI	DY.S.G.I. SC, HEALTH
18	WP(C)/3351/2024 B/O	DR. ABUL KALAM AZAD Versus THE GOVERNMENT OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. A PARAMANIK MR. A ALI MR. Y ALI	SC, HIGHER EDU SC, FINANCE
19	WP(C)/3367/2024	RUNU DEKA PANGING Versus THE STATE OF ASSAM AND 5 ORS	MR A ALI MS. M KHATUN	SC, ELEM. EDU SC, AG
20	WP(C)/3368/2024	AGWMA BRAHMA Versus THE BODOLAND TERRITORIAL REGION AND 3 ORS	MR. S Ali MD S HUSSAIN	SC, SEC. EDU. SC. BTC
21	WP(C)/3370/2024	ATUL BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR J PAYENG MR P NEOG	SC, ELEM. EDU GA, ASSAM
22	WP(C)/3372/2024	BHABESH NARZARY AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR J ABEDIN MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS A BORAH MS. J GHOSH	SC, SEC. EDU. SC, BTC
ADMISSION				
23	WP(C)/1223/2021 FIXED	ABDUR REZZAK AHMED AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R ALI MR. H A AHMED	GA, ASSAM SC, SEC. EDU. SC, FINANCE
24	WP(C)/4721/2021 FIXED	DR. MITALI SARMA Versus THE STATE OF ASSAM AND 10 ORS	K U AHMED MS P SARMA MS N HASAN	MR. P R MAHANTA SC, HIGHER EDU MR. S K DAS (R-4) MR. A CHAMUAH (r 12) MR R KARIM (R-4) MR D BARMAN (R-4) MS. K BARPUJARI SC, UGC

25	WITH WP(C)/6543/2021	DR ARCHANA GOGOI Versus THE STATE OF ASSAM AND 9 ORS	K U AHMED MS P SARMA MS N HASAN	SC, HIGHER EDU
26	WP(C)/539/2023 FIXED	DWIPENDRA NATH SARMA AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR R SINGHA MISS. M BORAH MS S PATOWARY	SC, ELEM. EDU SC, AG MR S M T CHISTIE SC, SEC. EDU.
27	WP(C)/1893/2023 FIXED	PURABI BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR H RAHMAN MS P AGARWAL MR I HASIEB MR. B J DAS	SC, HIGHER EDU MR. R MAZUMDAR (r-3,4) MR H BEZBARUA (r-3,4) MR. R DEKA (r-3,4) SC, EDU
28	WP(C)/2745/2023 FIXED	MD. IMAN ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. M HUSSAIN MR. M ISLAM MS. S SULTANA	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, FINANCE
29	WP(C)/5032/2023 FIXED	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR MS S.KHATUN	SC, HIGHER EDU
30	WP(C)/5962/2023 FIXED	ABDUL SAFIT MIAH Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. A Z AHMED	SC, ELEM. EDU SC, FINANCE
31	WP(C)/7500/2023 FIXED	BIBEKA NANDA SAIKIA Versus THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS.	MR. M SARMA MR BHARGAV DAS MR ARINDAM BARUAH	SC, AAU
32	WP(C)/1598/2024 B/O	DR. JAYANTA KUMAR DAS AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SC, HIGHER EDU SC, FINANCE

ORDERS

33	WP(C)/2816/2019 B/O, WITH OFFICE NOTE	SYED DERAZUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C SAIKIA MS. B PHOM	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR D CHAKRABORTY MR. P MAHANTA(R-7) MS C DAS(R-7) SC, SEC. EDU. SC, BTC MR. M P SHARMA
34	Cont.Cas(C)/407/2023 FIXED	RAUNAK HUSSAIN Versus NARAYAN KONWAR AND 2 ORS	MR. Y S MANNAN MS N DEKARAJA	MR. D SAIKIA (R2) MR. D SAIKIA (R2) MR S M T CHISTIE MR. P K BORAH MR. P K BORAH MR. U SARMA (R2)
35	Cont.Cas(C)/130/2024 B/O	BAHARUL ISLAM Versus BHABESH DEKA	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	
36	WP(C)/598/2024 FIXED	PRAMOD MEDHI Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR. H R DAS	SC, HIGHER EDU MR S MUKTAR (R-8) MRS R DEKA (R-7) MR. A CHAMUAH (SC, UGC) SC, BTC
	WITH I.A.(Civil)/1743/2024 in WP(C)/598/2024	PRAMOD MEDHI Versus THE STATE OF ASSAM AND 9 ORS	MR B D DAS MR. H R DAS	SC, HIGHER EDU MR S MUKTAR (R-8) SC, BTC SC, U G C

37	WITH WP(C)/3543/2023	DR. PRATIVA PATOWARY Versus THE STATE OF ASSAM AND 6 ORS	MR S UKTAR	SC, HIGHER EDU GA, ASSAM MRS R DEKA (r-6) MR S M BARUAH (r-7) MR. D THAOSEN (r-6) MR. H R DAS (r-7) SC, BTC
38	I.A.(Civil)/1513/2024 in WP(C)/1623/2024	TAPESWARI BARO, Versus THE STATE OF ASSAM AND 7 ORs	A BORO	SC, ELEM. EDU MR. NAYAN J. MEDHI SC, BTC
	WITH WP(C)/1623/2024 CAVT. NO. 03202/024,	RUNUMI PRIYA DEVI Versus THE STATE OF ASSAM AND 7 ORS	MRS. R DEVI DR ANKIT TODI MR. N J MEDHI	SC, ELEM. EDU MR. A BORO (r-7) MR. S BASUMATARY (r-7) H. DAIMARY SC, BTC FOR CAVEATOR
39	WITH Cont.Cas(C)/258/2024	TAPESWARI BARO Versus JAGADISH PRASAD BRAHMA	MR H P GUWALA MR. A BORO	
40	I.A.(Civil)/1742/2024 in WP(C)/8194/2022	MOMEE GOGOI AND 65 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B SHARMA MR. N J GOGOI M.A. BEGUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, SSA
	WITH WP(C)/8194/2022	MOMEE GOGOI AND 65 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B SHARMA MR. N J GOGOI M.A. BEGUM	SC, ELEM. EDU GA, ASSAM SC, SSA SC, FINANCE
41	I.A.(Civil)/1933/2024 in WP(C)/768/2022	DHANADA DAS Versus THE STATE OF ASSAM AND ORS	DR. P K GOSWAMI MR A BARMAN	SC, ELEM. EDU
	WITH WP(C)/768/2022	DHANADA DAS AND ANR Versus THE STATE OF ASSAM AND 6 ORS	DR. P K GOSWAMI MR A BARMAN	SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 28/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
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9)	MR. A DHAR	27-06-2024	To	28-06-2024
10)	MR. J P SHARMA	01-07-2024	To	31-07-2024
11)	MR A W AMAN	27-06-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,28th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/1574/2017 AT 10:30 AM	BIBHU BHUSHAN DEB ROY Versus THE STATE OF ASSAM and ANR.	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.G RAHUL MR.D J KAPIL	GA, ASSAM MR.D BORAH(R-2) MRSR BORAH-2
MOTION				
2	WP(C)/3378/2024	DIMPI SAIKIA Versus THE UNION OF INDIA AND 3 ORS	MR A KHANIKAR R L CHUTIA	DY.S.G.I.
ADMISSION				
3	WP(C)/1290/2023 FIXED	GUWAHATI METRO TRANSPORT ASSOCIATION Versus THE STATE OF ASSAM AND 4 ORS	MR C GOSWAMI MR. T K MISRA DIPTI CHAKRAVARTY	GA, ASSAM SC, TRANSPORT
4	WP(C)/1325/2023 FIXED	M/S BALAJI TRADERS Versus THE STATE OF ASSAM AND 7 ORS	MS N AHMED MS N AHMED MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MR. P CHAKRABORTY	SC, TRIBAL AFFAIRS (PLAIN) SC, FINANCE
5	WP(C)/1872/2023	ASHA HAQUE ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG DY.S.G.I. SC. WATER RESOURCE DEPTT.
6	WP(C)/3903/2023 FIXED	M/S KHAN BROTHERS AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MR H MAZUMDER MISS. J GOGOI	MR. S CHAMARIA SC, AGRI. DEPARTMENT SC, FINANCE SC. ASSAM SEED CORPN.
7	WITH WP(C)/3882/2023	M/S R AND D ASSOCIATES AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC. AGRICULTURE SC. ASSAM SEED CORPN. SC, FINANCE

ORDERS

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
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5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
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BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/897/2024 WITH LCR	MONOWARA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR A A DEWAN S N ULLAH MR H A RASHID	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
2	WP(C)/1303/2024 WITH LCR	MONOWARA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. F A HASSAN MS. J GHOSH MR. A K DAS	GA, ASSAM DY.S.G.I. SC, F.T
3	WP(C)/2223/2024	SUBHASH RANJAN DAS Versus THE UNION OF INDIA AND 8 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
4	WP(C)/2407/2024	MAHAMMAD ALI Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5	WP(C)/2412/2024	SUNIL DUTTA Versus THE UNION OF INDIA AND 6 ORS	MS N DEKA MS H BETALA MS A HUSSAIN MR. S. K. CHAKMA MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/2446/2024	ANOWARA KHATUN @ MUSST ANORA BEGAM Versus UNION OF INDIA AND 5 ORS	MR. S ALIM SC, ECI	GA, ASSAM DY.S.G.I.
7	WP(C)/2497/2024 (BEFORE DB-II)	SOLEMAN FAKIR @ SALMAN FAKIR Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
8	WP(C)/2645/2024 WITH LCR	KHODEZA BEGUM @ KHODEZA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR F H LASKAR (2) A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
9	WP(C)/3348/2024	SHAJIRAN NESSA @ SHAHIRAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR M AHMED MR. A HUSSAIN MR. K M HASSAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

ADMISSION

10	WP(C)/5457/2017 WITH LCR	PREMA SUTRADHAR @ PREMANANDA SUTRADHAR Versus THE UNION OF INDIA and 4 ORS.	MRS.F BEGUM MS.S ROY MRS.B CHAKRABORTY	GA, ASSAM ASSTT.S.G.I.
11	WP(C)/5735/2017 WITH LCR	JIAUR RAHMAN Versus THE UNION OF INDIA and 4 ORS.	MR.M RAHMAN MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/5779/2017 WITH LCR	TOHIRON NESSA Versus THE UNION OF INDIA and 8 ORS	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM ASSTT.S.G.I.

ORDERS

13	I.A.(Civil)/1912/2024 WITH LCR in WP(C)/7358/2017 WITH WP(C)/7358/2017	SUNDINI BEGUM @ SUNDARI BEGUM Versus THE UNION OF INDIA and 3 ORS.	MR. A ROSHID MR. A ROSHID	GA, ASSAM DY.S.G.I.
		SUNDINI BEGUM @ SUNDARI BEGUM Versus THE UNION OF INDIA and 3 ORS.	MR.A ROSHID MS.M R DEVI	GA, ASSAM ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 28/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
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10)	MR. J P SHARMA	01-07-2024	To	31-07-2024
11)	MR A W AMAN	27-06-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

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[For Friday,28th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/339/2024	KIRAN BHUYAN AND ORS Versus ARUNA RAJORIA IAS AND ORS	MR T DAS R. CHAUHAN	
2	Cont.Cas(C)/340/2024	DR. DHRUBA JYOTI CHETIA Versus SRI. S. K DEORI	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MR S GAUTAM	
3	WP(C)/2734/2024 FIXED	UPEN SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MS. G BORAH	GA, ASSAM SC, REVENUE
4	WP(C)/3213/2024 B/O	MD. SAIFUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA MS R DUTTA	SC, P AND R.D. GA, ASSAM SC, FINANCE
5	WP(C)/3318/2024	PARUL THAKURIA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, AG SC, FINANCE SC, HEALTH
6	WP(C)/3320/2024	JOYNAL ABEDIN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM SC, G U
7	WP(C)/3322/2024	SAJAL SINHA AND 2 ORS Versus THE UNION OF INDIA AND 9 ORS	MR. U SAIKIA MR. Z ISLAM MR. S D ROY MS K DEKA	DY.S.G.I.
8	WP(C)/3324/2024 B/O	LAISHARAM RAMANANDA SINGH Versus THE UNION OF INDIA AND 6 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA B DAS	DY.S.G.I.
9	WP(C)/3334/2024	SINGHESH JHA Versus PUNJAB NATIONAL BANK AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, PNB
10	WP(C)/3352/2024	AMIT KR BISWAS Versus UNION OF INDIA AND 4 ORS	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	DY.S.G.I. SC, F C I
11	WP(C)/3373/2024 B/O	SUMAN DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR	MS. L DAS MR. M P SARMA MR A CHETIA	SC, APDCL

ORDER NO STEPS

12	WP(C)/3343/2022 FIXED	CHANDAN SONOWAL Versus THE STATE OF ASSAM AND 7 ORS	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR R DHAR, SC, WPT&BC MR S BORTHAKUR (R-5,6) MR. A PHUKAN, SC, GAD MR P H KONWAR (R-5,6)
ORDER (IMPLEADMENT OF PARTY)				
13	I.A.(Civil)/1955/2024 B/O in Cont.Cas(C)/135/2024	RUPJOUTEY DAS @ RUPJYOTI DAS BHUYAN Versus NIRAJ VERMA AND ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	
	WITH Cont.Cas(C)/135/2024	RUPJOUTEY DAS @ RUPJYOTI DAS BHUYAN Versus NIRAJ VERMA AND 3 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	
ADMISSION				
14	WP(C)/6211/2021 FIXED	RATNESWAR BANIA Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MS N NEWME	SC, AG SC, AGRI. DEPARTMENT
15	WP(C)/6452/2022 FIXED	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	MR B GOSWAMI, ADDL. GA, ASSAM SC, EXCISE DEPTT.
16	WP(C)/5058/2022	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	SC, EXCISE DEPTT.
17	WP(C)/3386/2023 B/O	MISS MOON RAI Versus THE STATE OF ASSAM AND 4 ORS	MR I HAQUE	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
18	WP(C)/5655/2023 B/O	PRANJAL PRATIM GOSWAMI AND 78 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR. F A HASSAN	SC, HANDLOOM, TEXTILE AND SERICULTURE
19	WITH WP(C)/5882/2023	DIPANKAR KHOUND AND 25 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B. DAS	SC, HANDLOOM, TEXTILE AND SERICULTURE
ORDERS				
20	Review.Pet./94/2018 IN MACApp./70/2013 (D/O), FIXED	MD FAIZUL KARIM Versus SMT JILI KALITA AND 2 ORS	MR. T BORKOTOKY MR N TALUKDAR MR R BORAH	MR. D P BORAH (r-1) MRS. R BORAH (r-1)
21	Cont.Cas(C)/114/2023 FIXED	NARAYAN JOSHI Versus PALLAV GOPAL JHA AND ANR	MR D K MEDHI P BORUAH	MRS. D DAS BARMAN (R-1)
22	Cont.Cas(C)/234/2024 FIXED	ATUL CHANDRA MAHANTA AND 3 ORS. Versus RAVI KOTA AND ANR	MR. R GOSWAMI MS S DAS	MR. B GOGOI(R-2) MR P NAYAK(R-2) MR A CHALIHA(R-2)
23	Cont.Cas(C)/241/2024 FIXED	RENU PROVA CHETIA GOGOI Versus DR. J.B EKKA, IAS AND 2 ORS.	MR. R PHUKAN	

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LEAVE NOTE OF ADVOCATES FOR 28/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
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11)	MR A W AMAN	27-06-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,28th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./275/2019 WITH LCR	RINA KSHATRIYA AND ANR Versus GAFUR ALI AND 2 ORS.	MR. A HUSSAIN MR. A MOBARAQUE	MRS. B ACHARYA (R2) MR. A ACHARYA (R2) MR. M S ALAM (r-1)
2	WITH MACApp./271/2019	ANANDA KSHATRIYA AND ANR Versus GAFUR ALI AND 2 ORS.	MR. A HUSSAIN MR. A MOBARAQUE	MRS. B ACHARYA (R3) MR. A ACHARYA (R3) MR. M S ALAM (r-1)
3	FAO/47/2024 FIXED	TAYAB ALI Versus GAUHATI UNIVERSITY AND ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	SC, G U
	WITH I.A.(Civil)/1798/2024 in FAO/47/2024	TAYAB ALI Versus GAUHATI UNIVERSITY AND ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	SC, G U
4	FAO/53/2024	AJAY KUMAR AGARWALLA AND ANR Versus M/S JAGDISH PRASAD AGARWALLA AND SONS (HUF) AND 4 ORS	MR A K RAI MS. K AGARWAL MR B YADAV MS RICHA JHA	
	WITH I.A.(Civil)/1982/2024 in FAO/53/2024	AJAY KUMAR AGARWALLA AND ANR Versus M/S JAGDISH PRASAD AGARWALLA AND SONS (HUF) AND 4 ORS	MR A K RAI MS. K AGARWAL MR B YADAV MS RICHA JHA	
5	MACApp./221/2024	DIPTI GOGOI AND ORS. Versus PRABIN GOGOI AND ANR	MR. B. CHETRI MR K KASHYAB	
ORDERS				
6	I.A./24/2016 in MACApp. SL. NO. 263910	UNITED INDIA INSURANCE CO. LTD. Versus RUMI BARUA GOGOI	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	
7	WITH MACApp./263908/2015 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus RUMI BARUAH GOGOI and 4 ORS		

	WITH I.A.(Civil)/692/2016	UNITED INDIA INSURANCE CO. LTD. Versus RUMI BARUA GOGOI and 4 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	
8	I.A.(Civil)/2063/2019 in MACApp./4954/2019	MRS. NASIRA AHMED AND 3 ORS. Versus UNITED INDIA INSURANCE CO. LTD.,	MR D MONDAL MR. P SARMA	MR. R C PAUL
	WITH MACApp./4954/2019 (Filing Number)	MRS. NASIRA AHMED AND 3 ORS Versus MD. HABIB ALI AND 2 ORS		
9	I.A.(Civil)/3507/2019 in MACApp./11495/2019	SAMSUDDIN AHMED Versus THE UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR. A T SARKAR MS. R RAHMAN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH MACApp./11495/2019 (Filing Number)	SAMSUDDIN AHMED Versus THE UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS		
10	MACApp./107/2021 WITH LCR	NATIONAL INSURANCE COMPANY LTD. Versus SOMESWAR LOHAR AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. M TALUKDAR (r-1 to 3) MR. A SHAKIL (r-1 to 3)
	WITH I.A.(Civil)/834/2021 in MACApp./107/2021	NATIONAL INSURANCE COMPANY LTD. Versus SOMESWAR LOHAR AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
11	I.A.(Civil)/1285/2023 FIXED in MACApp./158/2015	UNITED INDIA INSURANCE COMPANY LTD Versus SMT JAYANTI RAJBANGSHI and 3 ORS	MR.R GOSWAMI	MR. S K GOSWAMI
	WITH MACApp./158/2015	UNITED INDIA INSURANCE COMPANY LTD Versus SMT JAYANTI RAJBANGSHI and 3 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA	MR.S K GOSWAMI(R-1) MR.A ACHARYA(R-1) MR.K RAHMANR-1
	WITH I.A./898/2015 in MACApp./158/2015	UNITED INDIA INSURANCE COMPANY LTD Versus SMT JAYANTI RAJBANGSHI and 3 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA	
	WITH I.A.(Civil)/1290/2023 in MACApp./158/2015	UNITED INDIA INSURANCE COMPANY LTD Versus SMT JAYANTI RAJBANGSHI and 3 ORS	MR.R GOSWAMI	
	WITH I.A.(Civil)/1291/2023 in MACApp./158/2015	UNITED INDIA INSURANCE COMPANY LTD Versus SMT JAYANTI RAJBANGSHI and 3 ORS H	MR.R GOSWAMI	
12	I.A.(Civil)/3225/2023 in MACApp./12954/2023	KASHALA @ KAUSALAYA @ KAMALA DAS AND 3 ORS. Versus NATIONAL INSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MD. K ALI	MS. S CHAKRABORTYr-1) MR C PHUKAN (r-1) A. N. H PHOM (r-1)
	WITH MACApp./12954/2023 (Filing Number)	KASHALA @ KAUSALAYA @ KAMALA DAS AND 3 ORS. Versus NATIONAL INSURANCE COMPANY LTD AND 2 ORS. E	MR. A R AGARWALA	
13	I.A.(Civil)/3481/2023 in MACApp./12957/2023	SARALA DAS Versus NATIONAL INSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MD. K ALI	
	WITH MACApp./12957/2023 (Filing Number)	SARALA DAS Versus NATIONAL INSURANCE COMPANY LT.D AND 2 ORS. H	MR. A R AGARWALA	

14	I.A.(Civil)/3711/2023 WITH LCR in MACApp./164/2023 WITH MACApp./164/2023	RINA DEVI AND 2 ORS. Versus UNITED INDIA INSURANCE CO. LTD. UNITED INDIA INSURANCE CO. LTD. Versus RINA DEVI AND 4 ORS.	MR P K SARMA MR R S CHAUHAN MR. A J SAIKIA MS N RABHA MR. S. PEGU	MR. A SAIKIA MR. A MANNAF(R-1,2,3) MR P K SARMA (R-2,3) MR R S CHAUHAN (R-2,3) MR S H SIKDAR (R- 4) MR. S HAQUE (R- 4) S YESMIN (R- 4) MS S ABDULLAH (R- 4)
15	FAO/13/2024 FIXED WITH I.A.(Civil)/438/2024 in FAO/13/2024	SIBARAM PHUKAN Versus SALIMA BEGUM AND ANR. SIBARAM PHUKAN Versus SALIMA BEGUM AND ANR.	MR. S J SARMAH MR. S J SARMAH	
16	Cont.Cas(C)/215/2024 FIXED	RAJIV JHURIA Versus NIDHI JHURIA	MR. M A I HUSSAIN N ISLAM	
17	I.A.(Civil)/1471/2024 in FAO/26/2024 WITH FAO/26/2024	MUSST. RABIYA HOQUE @ RABIYA HOQUE AHMED @ RABIA AHMED Versus DR. MD MERAJ ALAM AND ANR DR. MD MERAJ ALAM AND ANR Versus HUSNA ARA BEGUM @ HUCHANAARA BEGUM AND ANR	MR. B D DEKA MR. B D DEKA MR G N SAHEWALLA MR H K SARMA MR. P DEKA MS K BHATTACHARYYA MS K SARMA	MR P DEKA MR. I H SAIKIA(R-1) MR. B D DEKA (R-2) MR. B BORAH(R-1) MR. K KALITA(R-1) MR. M DAS (R-2) MR. M R CHOUDHURY(R-1) N CHOUDHURY (R-2) MR A BHATRA (R-2) MR A DEKA (R-2)
	WITH I.A.(Civil)/1148/2024 in FAO/26/2024	DR. MD MERAJ ALAM AND ANR Versus HUSNA ARA BEGUM @ HUCHANAARA BEGUM AND ANR	MR G N SAHEWALLA MR H K SARMA MR. P DEKA MS K BHATTACHARYYA MS K SARMA	

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LEAVE NOTE OF ADVOCATES FOR 28/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	CRL.A(J)/123/2022 5 Y 4 M 20 D.:WITH LCR - 6 (SIX) FILES, P.B. - 2	GAJEN BAURI Versus THE STATE OF ASSAM	MS BIJITA SARMA (AMICUS CURIAE)	PP, ASSAM
2	Crl.A./330/2022 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2 WITH I.A.(Crl.)/217/2023 in Crl.A./330/2022	BUL MUDI Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA MR. B BURAGOHAIN MS D DUTTA	PP, ASSAM
3	CRL.A(J)/55/2023 1 Y 3 M 6 D.:WITH LCR - 5 (FIVE) FILES, P.B. - 2	PADUM URANG Versus THE STATE OF ASSAM	MR. LOHIT GOGOI (AMICUS CURIAE)	PP, ASSAM
4	Crl.A./62/2023 WITH OFFICE NOTE WITH I.A.(Crl.)/131/2023 in Crl.A./62/2023	RAJIMUL HOQUE Versus THE STATE OF ASSAM AND ANR	MD. S ALOM MR. M S ALAM	MD H R AHMED (R-2) MD S A MONDAL (R-2) PP, ASSAM
5	CRL.A(J)/82/2023 2 Y 9 M 11 D.:WITH LCR - 4 (FOUR) FILES WITH I.A.(Crl.)/537/2023 in CRL.A(J)/82/2023	DILIP MANDAL @ DAS Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR	PP, ASSAM
6	I.A.(Crl.)/397/2023 WITH OFFICE NOTE, LCR 3 FILES in Crl.A./164/2023 WITH Crl.A./164/2023	RAHIM ALI SHEIKH @ RAHIM ALI @ RAHIMUDDIN TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
		RAHIM ALI SHEIKH @ RAHIM ALI @ RAHIMUDDIN TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM

7	WITH CrI.A./204/2023 1 Y 3 M 28 D	MD. SATTAR ALI Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
	WITH I.A.(CrI.)/485/2023 in CrI.A./204/2023	MD. SATTAR ALI Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
8	I.A.(CrI.)/910/2023 WITH LCR - 4 (FOUR) FILES in CrI.A./363/2023	MD. SHAHIL KHAN @ HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. S NATH MR R DHAR MD. A MATLIB	MR S DUTTA (LEGAL AID COUNSEL FOR R-2) MR. S DUTTA, LEGAL AID COUNSEL FOR R-2 PP, ASSAM
	WITH CrI.A./363/2023	MD. SHAHIL KHAN @ HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. S NATH MR R DHAR MR S BORTHAKUR MD. A MATLIB MR H P NEPAL A R HAZARIKA	MR S DUTTA (LEGAL AID COUNSEL FOR R-2) MR. S DUTTA, LEGAL AID COUNSEL FOR R-2 PP, ASSAM
9	Mat.App./11/2024 FIXED	XXXXXXX Versus XXXXXXX	MR. J PAWE	RESPONDENT IN PERSON
10	CrI.A./33/2024 WITH OFFICE NOTE, LCR - 3 (THREE) FILES, P.B. 2,	MAIBOLAL WARISA Versus THE STATE OF ASSAM AND ANR.	MR. B BARUAH MR U RONGPI	MS. M PAUL (r-2) MS. S P DAS (r-2) PP, ASSAM
11	I.A.(CrI.)/276/2024 WITH OFFICE NOTE in CrI.A./77/2024	JAFOR ALI Versus THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY MR. A AHMED U U KHAN MS. B. HAZARIKA	PP, ASSAM
	WITH CrI.A./77/2024	JAFOR ALI Versus THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY MR. A AHMED U U KHAN MS. B. HAZARIKA	MR. D P MANDAL (r-2) MR. L R MAZUMDER(R-2) MR. A ISLAM(R-2) MR E HUSSAIN(R-2) MR A.THAKURIA (r-2) PP, ASSAM
12	I.A.(CrI.)/359/2024 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES in CrI.A./108/2024	PROBISON HASDA Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
	WITH CrI.A./108/2024	PROBISON HASDA Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. I U CHOWDHURY (R-2) MR. J ABBAS (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024
10)	MR. J P SHARMA	01-07-2024	To	31-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,28th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3353/2024	ZABED ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. A R GOGOI	GA, ASSAM SC, G.H.C
ADMISSION				
2	WP(C)/6765/2019 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAM	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 28/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024
10)	MR. J P SHARMA	01-07-2024	To	31-07-2024
11)	MR A W AMAN	27-06-2024	To	28-06-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 03-06-2024 TO 28-06-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 22 TO 45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -			
1 WP(C)/6514/2021	BHURAKATA GAON PANCHAYAT SAMABAY SOMITI LTD Versus THE STATE OF ASSAM AND 5 ORS	MR H SARMA MR. A D CHOUDHURY	MR. N GOSWAMI, GA, ASSAM MR. S K TALUKDAR (SC, CO-OPEARTION DEPT.)
2 Cont.Cas(C)/341/2024	MUSTAQUE AHMED TALUKDAR Versus SRI ANURAG JAIN AND ORS	MR. A H M R CHOUDHURY MR J H LASKAR	
3 WP(C)/2610/2024	SURAJIT NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR E AHMED MISS R A CHOUDHURY	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
4 WP(C)/2714/2024 FIXED	MUKTAR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA B DAS	GA, ASSAM
5 WP(C)/2870/2024	SOM HEMBROM AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MS J AKTAR	GA, ASSAM SC, BTC SC, REVENUE
6 WP(C)/2929/2024 FIXED	M/S TECHNOMECH SERVICES Versus THE UNION OF INDIA AND 4 ORS	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA	SC, GST DY.S.G.I.
7 WP(C)/3004/2024 FIXED	SHASHI PRAKASH RAI Versus THE STATE OF ASSAM AND 5 ORS	MR H MAZUMDER A KALITA MISS. J GOGOI MR. A KHANDAKAR MR A K RAI	GA, ASSAM
8 WP(C)/3038/2024 FIXED	ASSAM ELECTRICITY REGULATORY COMMISSION Versus THE UNION OF INDIA AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.
9 WP(C)/3060/2024	RUNUMEE DAS Versus THE STATE OF ASSAM AND 4 ORS.	MRS A SAIKIA MS. A DAS MS. U SAUD	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GHC SC, HEALTH

10	WP(C)/3150/2024 FIXED	PUTUL SARMA Versus THE UNION OF INDIA AND 3 ORS.	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA MS. H TALUKDAR	SC, GST DY.S.G.I.
11	WP(C)/3323/2024	RANJIT SOREN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MS J AKTAR	GA, ASSAM SC, BTC SC, REVENUE
12	WP(C)/3325/2024	BINA MODOKKURI @ SMTI BINA MADAKAKURI Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR MR. K D SARMA	GA, ASSAM SC, APDCL
13	WP(C)/3329/2024	SAI TRADE AND AGENCIES Versus THE STATE OF ASSAM AND 3 ORS.	MR. A GOYAL MR. A CHOUDHURY	SC, TAXES
14	WP(C)/3330/2024	RANI TEA ESTATE AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, REVENUE SC, PWD
15	WP(C)/3339/2024	SAMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR I S MAZUMDAR MS. A AZAD MR N ALI	GA, ASSAM
16	WP(C)/3340/2024	ASSAM ALCOBEV ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, FINANCE AND TAXATION SC, EXCISE DEPTT.
17	WP(C)/3358/2024	M/S NSPIRA MANAGEMENT SERVICES PRIVATE LIMITED Versus THE UNION OF INDIA AND 4 ORS.	MR A NATH	SC, GST GA, ASSAM DY.S.G.I. SC, TAXES
18	WP(C)/3359/2024	PRANAB KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. D GOGOI MR. I BORTHAKUR	GA, ASSAM SC, A S A M B SC. AGRICULTURE
19	WP(C)/3376/2024 B/O	BIJOY KUMAR KANO Versus THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, P AND R.D. GA, ASSAM
- FOR ORDERS -				
20	I.A.(Civil)/1333/2024 FIXED in WP(C)/6467/2023 WITH WP(C)/6467/2023	TILESWAR SAIKIA AND 4 ORS Versus PRADYUT HAZARIKA AND 7 ORS	MR. M HOSSAIN	GA, ASSAM MR. P BORDOLOI
		PRADYUT HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS	MR. P BORDOLOI MS M NIROLA	SC, CO OP GA, ASSAM
21	I.A.(Civil)/1964/2024 B/O in WP(C)/2089/2024 WITH WP(C)/2089/2024	RUSHAN AHMED BARBHUIYA AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B U LASKAR	GA, ASSAM GA, ASSAM SC, WATER RESOURCE
		RUSHAN AHMED BARBHUIYA AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM SC, REVENUE SC, WATER RESOURCE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
22	WP(C)/4947/2022 FIXED WITH	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
23	WP(C)/4948/2022 WITH	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
24	WP(C)/6093/2022 WITH	M/S ASIAN PAINT LTD. Versus THE STATE OF ASSAM AND ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, FINANCE AND TAXATION

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LEAVE NOTE OF ADVOCATES FOR 28/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
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9)	MR. A DHAR	27-06-2024	To	28-06-2024
10)	MR. J P SHARMA	01-07-2024	To	31-07-2024
11)	MR A W AMAN	27-06-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,28th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I AND CRIMINAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Pet./197/2024	ANIMESH GOSWAMI Versus THE STATE OF ASSAM AND ANR	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS MS A KHETAWAT	PP, ASSAM
2	Crl.Rev.P./249/2024	NAYAN DEKA Versus THE UNION OF INDIA AND ANR	MR J H SAIKIA	DY.S.G.I.
3	Crl.Rev.P./250/2024	OSMAN GONI @ OSMAN ALI AND 7 ORS Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MS M BORAH	PP, ASSAM
4	Crl.Pet./567/2024	RAJAT PHRMACHEM LTD Versus THE STATE OF ASSAM	DR P C MAZUMDAR MR M KASHYAP MR T MAZUMDAR	PP, ASSAM
5	Crl.Pet./646/2024	SAMUDRA GOGOI Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	PP, ASSAM
6	Crl.Pet./757/2024	DIPANKAR ROY Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	PP, ASSAM
7	Crl.Pet./758/2024	NABA DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. B HALDAR MS. P GHOSH MS S. BASAK	PP, ASSAM
8	Crl.Pet./759/2024	BAHARUL ISHLAM @ BAHARUL ALI Versus JARINA BEGUM	MR. A MOBARAQUE	
9	Crl.Pet./760/2024	SAKIMULLAH @ SAKIB MOLLAH AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A RAHMAN MR. M A AHMED	PP, ASSAM
10	Crl.Pet./761/2024	G M IFTIKHAR AHMED LASKAR Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	PP, ASSAM
11	Crl.Pet./762/2024	LACHIT GOGOI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	PP, ASSAM

12	Crl.Pet./763/2024	RUPAK BHOWMIK Versus THE STATE OF ASSAM AND ANR	MR. A H M R CHOUDHURY	PP, ASSAM
13	Crl.Pet./764/2024	HAFIZ RASHID AHMED CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
14	Crl.Pet./765/2024	NABAJYOTI SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. M SMITH MR. N SAIKIA	PP, ASSAM
15	Crl.Pet./766/2024	CHARAN CH DEKA Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MR N KALITA MS P SAIKIA	PP, ASSAM
16	Crl.Pet./767/2024	MD. JAMAL UDDIN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
17	Crl.Pet./768/2024	DR. BIJU BARUAH Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
18	Crl.Pet./769/2024	KISHORE KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	PP, ASSAM
19	Crl.Pet./770/2024	MOHAN ALI @ MOSTAFA ALI AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL	PP, ASSAM
20	Crl.Pet./771/2024	SOBAN ALI @ SOBAHAN ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
21	Crl.Pet./772/2024	NEPAL DAS Versus THE STATE OF ASSAM AND ANR	MR V JAMMAR MR A V SINGH MR W R MEDHI MR R CHETRY MR P TALUKDAR	PP, ASSAM
22	Crl.Pet./773/2024	BANDANA DEKA Versus SMTI. JAYA MEDHI	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
23	Crl.Pet./774/2024	MANARANJAN BRAHMA Versus FRONTIER STONE CRUSHER UNIT AND 2 ORS	MR J DAS P HAZARIKA T CHAKMA	PP, ASSAM
24	Crl.Pet./775/2024	SMT. TEMSUSENLA AND ANR Versus UNION OF INDIA AND ANR	S BORGHAIN MR BAPLU CHAKMA	SC, CUSTOMS
25	Crl.Pet./776/2024	DR. SHRUTI TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR A TEWARI MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	PP, ASSAM
26	Crl.Pet./777/2024	BIJU KUMAR BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR D K DAS MR. R K NATH MR. K SINGHA S DAS	PP, ASSAM
27	Crl.Pet./778/2024	KISHORE KUMAR GOGOI Versus THE STATE OF ASSAM AND 2 ORS	M K BORAH MS. P. KASHYAP	SPECIAL PP ASSAM
28	Crl.Pet./779/2024	MD. FULBABU SK Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR Z RAHMAN MR S PRODHANI	PP, ASSAM
ADMISSION				
29	Crl.Pet./577/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	MEGHNA KHEMKA Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MS T J SAHEWALLA	MR. D KALITA (R-3) MR. D NATH (R-3) PP, ASSAM

30	MACApp./297/2024 FIXED WITH I.A.(Civil)/1866/2024 in MACApp./297/2024	THE NEW INDIA ASSURANCE CO LTD Versus SAHERA KHATUN AND 5 ORS	MRS B ACHARYA MR. A ACHARYA	MR. K I MAZUMDER MR B CHANDA (r-1 to 4)
31	Crl.Pet./483/2024 FIXED	THE NEW INDIA ASSURANCE CO LTD Versus SAHERA KHATUN AND 5 ORS JYOTI DAGA AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MRS B ACHARYA MR. A ACHARYA MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI MS B CHAUHAN	MR. K I MAZUMDER MR B CHANDA (r-1 to 4) H A SARKAR (r-2) MR S DAS (r-2) PP, ASSAM
32	Crl.Pet./582/2024 FIXED	DAYA RAM KALITA Versus THE STATE OF ASSAM AND ANR	MR D SAIKIA MD IMRAN	MR. M DEKA(R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
33	Bail Appln./830/2024 WITH CASE RECORD(SCANNED COPY), FIXED	GULZAR HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
34	Bail Appln./1752/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MUKESH KUMAR OJHA Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
<u>ORDERS</u>				
35	Crl.Pet./1264/2022 WITH LCR 2 FILES(SCANNED COPY), FIXED WITH I.A.(Crl.)/312/2023 in Crl.Pet./1264/2022	DR. FARHIN IQBAL Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. R J DAS MRS S SAIKIA	PP, ASSAM
36	I.A.(Crl.)/601/2023 WITH OFFICE NOTE, LCR 5 FILES, B/O in Crl.A./252/2023 WITH Crl.A./252/2023	SURANJANA HAZARIKA, Versus THE STATE OF ASSAM AND ANR RAMJAN ALI Versus THE STATE OF ASSAM RAMJAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. R HAZARIKA MR. R HAZARIKA MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MR. S S S RAHMAN MR S M ABDULLAH P MR S H SIKDAR MR. J ALI MR. M R SODIAL MR S AHMED MS S Z HAYAT	PP, ASSAM PP, ASSAM PP, ASSAM
37	I.A.(Civil)/3694/2023 WITH LCR, FIXED in MACApp./55/2018 WITH MACApp./55/2018 WITH I.A.(Civil)/920/2018 in MACApp./55/2018 WITH CO/3/2024 in MACApp./55/2018	MISS NIZARA TUMUNG @ MONALISHA TUMUNG, Versus ORIENTAL INSURANCE CO. LTD ORIENTAL INSURANCE CO. LTD Versus SMT. NIZARA TUMUNG AND 2 ORS. ORIENTAL INSURANCE CO. LTD Versus DUTTA RAM TUMUNG AND 3 ORS NIJARA TUMUNG @ MONALISHA TUMUNG Versus ORIENTAL INSURANCE CO. LTD AND 2 ORS.	MR D MONDAL MS. M CHOUDHURY MD. A HUSSAIN MR. M CHOUDHURY MR. S DUTTA MS. M CHOUDHURY MR D MONDAL	MS M CHOUDHURY MR. C K NATH MR. S MUNIR MR D MONDAL (r-1) MR. S K CHOUDHURY
38	MACApp./115/2018	ORIENTAL INSURANCE CO LTD Versus GIRISH CH. TUMUNG AND 6 ORS	MS.M CHOUDHURY MR. S DUTTA MR. C SHARMA MS. D SWARGIARY MS. S THAKURIA	MR. C K NATH (R1, R2, R3) MR. S MUNIR (R1, R2, R3) MR. S K CHOUDHURY (R1, R2, R3)

39	I.A.(CrI.)/4/2024 WITH OFFICE NOTE, FIXED in CrI.A./13263/2023	MADAN MOHAN TAMULY Versus SUNAM BARMAN (A1)	MR SISHIR DUTTA MS S MOCHAHARI MR S SHARMA MR. S DUTTA	
	WITH CrI.A./13263/2023 (Filing Number)	MADAN MOHAN TAMULY Versus SUNAM BARMAN A	MS S MOCHAHARI	
	WITH CrI.L.P./1/2024	MADAN MOHAN TAMULY Versus SUNAM BARMAN (A1)	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	
40	CrI.Pet./581/2024 FIXED	MD. SOWKHATUL ISLAM BORA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
41	CrI.Pet./600/2024 FIXED	JIBIKA TIMUNGPI Versus MARY KATHARPI	MR. R BORA MR. D. BORAH	
42	CrI.Pet./640/2024 WITH LCR 3 FILES(SCANNED COPY), FIXED	GAURANGA CHAKRABORTY @ GOURANGO Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. S K JAIN MR. D BORA MR. N MAHAJAN	PP, ASSAM
43	I.A.(Civil)/1903/2024 WITH LCR, FIXED in RFA/72/2019 WITH RFA/72/2019	SMTI. MANIKA MAHANTA AND 5 ORS. Versus SRI KAMAL CHANDRA MAHANTA, SRI KAMAL CHANDRA MAHANTA Versus SMTI. MANIKA MAHANTA AND 5 ORS.	MR. A SATTAR MR G BHARADWAJ MR B DEORI MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. A C SARMA MR. P P BORTHAKUR MAYUR DAS MR. A SATTAR MR. P P BORTHAKUR MAYUR DAS
		HEARING		
44	MACApp./4/2021 WITH LCR, FIXED WITH I.A.(Civil)/45/2021 in MACApp./4/2021	ORIENTAL INSURANCE COMPANY LTD. Versus UTTAM SARMA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR M AHMED MR. A HUSSAIN MR J KALITA MS. M R DOLAI MR N SARMA
	WITH I.A.(Civil)/43/2021 in MACApp./3/2021	ORIENTAL INSURANCE COMPANY LTD. Versus UTTAM SARMA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR J KALITA MR A K SHARMA MS. M R DOLAI MR N SARMA
45	MACApp./3/2021 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus KEDAR RAY AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR M AHMED MR. A HUSSAIN MR. J KALITA (r-2) MR D KALITA (r-2) MS. S. KAR (r-2)
	WITH I.A.(Civil)/43/2021 in MACApp./3/2021	ORIENTAL INSURANCE COMPANY LTD. Versus KEDAR RAY AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
46	MACApp./338/2021	MRS. KIRAN DEVI JAIN Versus ORIENTAL INSURANCE COMPANY LTD. AND 3 ORS.	MR M AHMED	MS S MOCHAHARI (r-1) MR S DUTTA (r-1) MR. S DUTTA (r-1)
	WITH MACApp./340/2021	MRS. KIRAN DEVI JAIN Versus ORIENTAL INSURANCE COMPANY LTD. AND 3 ORS.	MR M AHMED	MS S MOCHAHARI (R-1) MR S DUTTA (R-1) MR. S DUTTA (R-1)
48	CrI.A./484/2023 WITH LCR 4 FILES, B/O	MD. AFTAB UDDIN AND 4 ORS. Versus THE STATE OF ASSAM 2 ORS.	MR. A H ALAMGIR	MR. R A CHOUDHURY (r- 2) MR. R A MAZUMDER (r- 2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024
10)	MR. J P SHARMA	01-07-2024	To	31-07-2024
11)	MR A W AMAN	27-06-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,28th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
1	Bail Appln./1475/2024	SAIP UDDIN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
<u>MOTION (BA)</u>				
2	Bail Appln./1891/2024	SAHINUR ISLAM @ KASA Versus THE STATE OF ASSAM	MS. A HUSSAIN MS M KURMI MR R ISLAM MR. A H MOLLAH	PP, ASSAM
3	Bail Appln./1900/2024	SOURAV GOENKA @ AGARWAL Versus THE STATE OF ASSAM	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	PP, ASSAM
<u>MOTION</u>				
4	AB/1692/2024	AZAD SK @ AHG AZAD SK Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM
<u>BAIL HEARING</u>				
5	AB/1043/2024 WITH OFFICE NOTE, FIXED	SAIFUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	PP, ASSAM
6	AB/1546/2024 FIXED	MD. MEHBUB AHMED KHAN Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN MR. S. ALOM	PP, ASSAM
<u>ORDERS</u>				
7	I.A.(CrI.)/302/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED in CrI.Rev.P./273/2022 WITH CrI.Rev.P./273/2022	JAMELA KHATOON, Versus MD. IBRAHIM ALI AND ANR.		MR M HOQUE PP, ASSAM
		MD. IBRAHIM ALI Versus JAMELA KHATOON AND ANR	MD A HUSSAIN MR. M HOQUE	MR. S HOQUE (R-1) MR. M ISLAM (R-1) PP, ASSAM

HEARING

8 [I.A.\(CrI.\)/836/2023](#)
WITH LCR 3 FILES, FIXED
in CrI.A./330/2023

SUMAN SHARMA @ CHUMAN KR.
SHARMA

Versus
THE STATE OF ASSAM AND ANR.

MR. S R GOGOI
MR. T DEURI
MS B DUTTA
C. SARMAH

PP, ASSAM

WITH

[CrI.A./330/2023](#)

SUMAN SHARMA @ CHUMAN KR.
SHARMA

Versus
THE STATE OF ASSAM AND ANR.

MR. S R GOGOI
MR. T DEURI
MS B DUTTA
C. SARMAH

MR N BARMAN (R-2)
MS J BARMAN (R-2)
MR B DEORI (r-2)
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024
10)	MR. J P SHARMA	01-07-2024	To	31-07-2024
11)	MR A W AMAN	27-06-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,28th June 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(IO)/218/2024	PARTHA BAIDYA Versus DIPALI DAS BAIDYA	MR G N SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA MS K BHATTACHARYYA MS K SARMA	
2	CRP(IO)/219/2024	SOMA MAZUMDAR AND 2 ORS Versus ANANDITA DAS	MR G N SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA MS K BHATTACHARYYA MS K SARMA	
3	CRP(IO)/221/2024	RAJU BALA DEKA AND ANR Versus SARALA DEKA AND 4 ORS	MR. M SAIKIA	
ADMISSION				
4	CRP(IO)/169/2023 FIXED	BHAVEN CH. SAIKIA Versus ARUP KASHYAP AND ANR.	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	MR P K KALITA G BAISHYA MRS A SAIKIA MS. U SAUD
FOR HEARING U/O XLI RULE II C.P.C.				
5	RSA/177/2023	TULAN NATH AND 2 ORS. Versus MAHABHARAT NATH	MR. R GOSWAMI S. B. GOSWAMI MS. N DEVI MS. U BHATTACHARYYA	
	WITH I.A.(Civil)/2869/2023 in RSA/177/2023	TULAN NATH AND 2 ORS. Versus MAHABHARAT NATH	MR. R GOSWAMI S. B. GOSWAMI MS. U BHATTACHARYYA MS. N DEVI	
6	RSA/192/2023 CAVT. NO.10242/023,	NIRBHAY BARMAN AND 3 ORS. Versus JITUL ALI AND 7 ORS.	L K BORAH	MR. R K BHUYAN FOR CAVEATOR
	WITH I.A.(Civil)/3150/2023 in RSA/192/2023	NIRBHAY BARMAN AND 3 ORS. Versus JITUL ALI AND 7 ORS.	L K BORAH	MR. R K BHUYAN FOR CAVEATOR

7	RSA/202/2023 WITH I.A.(Civil)/3330/2023 in RSA/202/2023	MAINA MIA LASKAR AND 15 ORS. Versus JALAL UDDIN BARBHUIYA AND 3 ORS. MAINA MIA LASKAR AND 15 ORS. Versus JALAL UDDIN BARBHUIYA AND 3 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	
8	RSA/88/2024	LAILA ARJUMA BEGUM Versus MAJMUL HOQUE AND 19 ORS	MR. R K JAIN TULIKA BORAH	GA, ASSAM
ORDERS				
9	I.A.(Civil)/830/2019 in MACApp./2128/2019 WITH MACApp./2128/2019 (Filing Number)	M/S. HDFC ERGO GEN. INS CO. LTD. Versus MISS CHAMPA MAZUMDAR AND 4 ORS M/S HDFC ERGO GEN. INS CO. LTD Versus MISS CHAMPA MAZUMDAR AND 4 ORS	MR. K K BHATTA MR J JOHN	MR. B K JAIN (r-4) MR D MONDAL (r-1-3)
10	RSA/142/2022	THE SARVODAYA TRUST AND ANR . Versus PRABIN BARUAH	MR D BORUAH MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	MR. R SARMA MR D HAZARIKA MR A HUSSAIN
11	RSA/170/2022	ABHISHEK SHAH Versus RADHYA SHYAM SARKAR AND 3 ORS.	MR. B D DEKA MR. M DAS	MR. S CHAUHAN (R1) MR. A SATTAR (R1) MR. A R SHOME (R1) MR. P MAZUMDER (R1) MR N ALAM (R1) M. BORUAH (R1)
12	I.A.(Civil)/775/2022 in RSA/1257/2022 WITH RSA/1257/2022 (Filing Number)	LAL BABU SAH Versus MANESHWAR THAKUR AND ANR. LAL BABU SAH Versus MANESHWAR THAKUR AND ANR. B	MR. S P ROY MS S DAS MR. S P ROY	MR. S BISWAS (R1,2) MS D DEVI (R1,2)
13	I.A.(Civil)/962/2022 in RSA/15/2020 WITH RSA/15/2020	MRS. HEMANGINI BORAH Versus SMTI. DULAN KALITA AND ANR MRS. HEMANGINI BORAH Versus SMTI. DULAN KALITA AND ANR	MR. H K DEKA MR. B D DEKA MR. M DAS N CHAUDHURY	MR. J. ALI (r-1,2) MR. M. P. SARMA (r-1,2) MISS. M DAS (r-1,2) MS R A MOSTAFI
14	RSA/29/2023 CAVT. NO.01572/023, WITH LCR	SWARNA PRAVA DUTTA AND 8 ORS. Versus SHYAM DEVNANI	MR. M K MISRA MR. P K MUNIR MR. A. GAYAN	MR H MAURYA MR. A R SHOME MR. S AGARWAL FOR CAVEATOR
15	RSA/98/2023	ON THE DEATH OF AMITA DAS HER LEGAL HEIRS NIRJHAR KANTI DAS AND ORS. Versus PRASUN KANTI PURKAYASTA AND 14 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. S K GHOSH (r-1 TO 6)
16	RSA/100/2023	ON THE DEATH OF AMITA DAS HER LEGAL HEIRS NIRJHAR KANTI DAS AND ORS. Versus PRASUN KANTI PURKAYASTA AND 14 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. S K GHOSH (R-1 to 6) MS F AHMED (R-1 to 6)
17	I.A.(Civil)/2966/2023 in RSA/11674/2023	ON THE DEATH OF TILAK RAJ KEJRIWAL HIS LEGAL HEIRS M/S MAMCHAND YOGNARAYAN AND CO. Versus BINOD KUMAR JHA	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP	

WITH
[RSA/11674/2023](#)
(Filing Number)

ON THE DEATH OF TILAK RAJ KEJRIWAL
HIS LEGAL HEIRS M/S MAMCHAND
YOGNARAYAN AND CO.

MR. R K BHUYAN

Versus

BINOD KUMAR JHA E

RAHUL ISLAM LASKAR

Versus

JASHIM UDDIN LASKAR AND 40 ORS.

MR. S K GHOSH
MS F AHMED

MR. A H M R CHOUDHURY

18 [I.A.\(Civil\)/3314/2023](#)
in [RSA/192/2022](#)

WITH
[RSA/192/2022](#)

RAHUL ISLAM LASKAR

Versus

JASHIM UDDIN LASKAR AND ORS.

MR. S K GHOSH
MS F AHMED

MR. A H M R CHOUDHURY
(r-1,27,28,30,34)

WITH
[I.A.\(Civil\)/3764/2022](#)
in [RSA/192/2022](#)

RAHUL ISLAM LASKAR

Versus

JASHIM UDDIN LASKAR AND ORS.

MR. S K GHOSH
MS F AHMED

19 [I.A.\(Civil\)/1937/2024](#)
RSA 153/2011(D/O), WITH LCR
in [RSA/153/2011](#)

MUSTT. MOYMONA KHATUN AND 7 ORS

Versus

MUSSTT. OCHIKA KHATUN AND ORS H

MR. N DHAR
MR. N DHAR
MR.S CHAKRABORTY

MR.N HAQUE
MR. S K DEORI

HEARING

20 [Mat.App./15/2023](#)
WITH LCR, FIXED

XXXX XXXX

Versus

XXXX XXXX

MR D K MEDHI
MR. M BISWAS
P BORUAH
MS M DAS
S K DAS

MS. K YADAV
MS. M BHATTACHARJEE
MR. R L YADAV

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LEAVE NOTE OF ADVOCATES FOR 28/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
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9)	MR. A DHAR	27-06-2024	To	28-06-2024
10)	MR. J P SHARMA	01-07-2024	To	31-07-2024
11)	MR A W AMAN	27-06-2024	To	28-06-2024



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[For Friday,28th June 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	W.P.(CrI.)/24/2023	TOKO RUNEL Versus THE CHIEF SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM MR. N N B CHOUDHURY(R-4 TO7) MR A CHANDRAN, ADDL. SR. GA, ARUNACHAL PRADESH MR. K BORUAH (R-8) MR. M (R-8)
2	WITH W.P.(CrI.)/25/2023	TOKO RUNEL Versus THE CHIEF SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM MR A CHANDRAN, ADDL. SR. GA, ARUNACHAL PRADESH MR D K MEDHI (R-8) MR G TAKU (R-8)
3	CrI.Pet./374/2023	SASHI KUMAR DUTTA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY MS A BHATTACHARJEE	MR H R A CHOUDHURY (R-2) MR. A AHMED (r-2) MR. I U CHOWDHURY (R-2) PP, ASSAM
4	CrI.Pet./1105/2023	JAHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 3 OTHERS	MR S BORTHAKUR MR. S U AHMED MD. ANARUL ISLAM	DY. S.G.I. PP, ASSAM SR. GOVT. ADVOCATE, ASSAM
5	WITH CrI.Pet./1108/2023	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. S U AHMED MD. ANARUL ISLAM	MR. D NATH, MR. M PHUKAN, PP, ASSAM DY.S.G.I. PP, ASSAM SR. GA, ASSAM
MOTION (BA)				
6	Bail Appln./1895/2024	HAKIM ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
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9)	MR. A DHAR	27-06-2024	To	28-06-2024
10)	MR. J P SHARMA	01-07-2024	To	31-07-2024
11)	MR A W AMAN	27-06-2024	To	28-06-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1877/2024	MD. RAJAK ALI @ DHAN ALI @ KALIA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
2	Bail Appln./1879/2024 B/O	SOHIDUL ISLAM Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
3	Bail Appln./1893/2024	ALTA MAZARBHUIYA @ ALTAF HUSSAIN MAZARBHUIYA AND 3 ORS. Versus THE STATE OF ASSAM	MR. A M BARBHUIYA S. M. ZINNA	PP, ASSAM
4	Bail Appln./1896/2024	MONUL NARAH Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI MS. R. R. SAIKIA	PP, ASSAM
5	Bail Appln./1899/2024	GAJI MIYA AND 2 ORS. Versus THE STATE OF ASSAM	MD. S ALOM MS. A BEGUM MR. M S ALAM MR S J SHAMIM	PP, ASSAM
6	Bail Appln./1901/2024	SADDAM ALI @ SADDAM HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MD. S ALOM MS. A BEGUM MR. M S ALAM MR S J SHAMIM	PP, ASSAM
7	Bail Appln./1904/2024	NIRANJAN KALITA Versus THE STATE OF ASSAM		PP, ASSAM
MOTION				
8	AB/1680/2024	PRASHANTA DAS AND ANR Versus THE STATE OF ASSAM	MS A HUSSAIN MR. M I HUDA S AHMED	PP, ASSAM
9	AB/1681/2024	NURJAMAL ALI AND ANR Versus THE STATE OF ASSAM	MR. M DUTTA MS S DEV	PP, ASSAM
10	AB/1683/2024	JAKIR HUSSAIN BARBHUYAIN Versus THE STATE OF ASSAM	MR T KALITA J DASGUPTA A KALITA MD IMRAN	PP, ASSAM

11	AB/1684/2024	RAMJIT CHAUHAN Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
12	AB/1693/2024	JITUL SWARGIARI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH M. BORUAH	PP, ASSAM
13	AB/1694/2024	HARE RAM YADAV AND 2 ORS. Versus STATE OF ASSAM	MR. B K DAS MR H P GUWALA H P NEOG	PP, ASSAM

BAIL HEARING (BA)

14	Bail Appln./1437/2024 FIXED	SAKRUL ISLAM @ SAMIR Versus THE STATE OF ASSAM	MR D MEDHI MS. P. NAIDING	PP, ASSAM
15	Bail Appln./1651/2024 FIXED	REJIMUDDIN AHMED @ MD. RUJUDIIN AHMED @ RAJU Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
16	Bail Appln./1678/2024 FIXED	SADDAM ALI Versus THE STATE OF ASSAM	MR. W RAHMAN	PP, ASSAM
17	Bail Appln./1754/2024 FIXED	MUTALIM ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
18	Bail Appln./1766/2024 FIXED	NAYAN KATHAR Versus THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI J SINGPHO S K DAS	PP, ASSAM
19	Bail Appln./1777/2024 FIXED	AJIB PORJA Versus THE STATE OF ASSAM	MR SAURADEEP DEY	PP, ASSAM
20	Bail Appln./1779/2024 FIXED	MD. JEHERULHOQUE Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
21	Bail Appln./1796/2024 FIXED	MD. AFAJ ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MD. SAFIQL ISLAM	PP, ASSAM

BAIL HEARING

22	AB/3701/2023 FIXED	BIKASH SARKAR Versus THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
23	AB/4026/2023 FIXED	LANKESWAR KALITA Versus THE STATE OF ASSAM	MR D CHAKRABORTY MR D DAS MR D KALITA	PP, ASSAM
24	AB/568/2024 FIXED	SAHAJAHAN ALI AND 6 ORS. Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
25	AB/884/2024 FIXED	AHAMMAD ALI @ AHMED ALI Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
26	AB/1077/2024 FIXED	AJINUL HAQUE @ AJINUR HAQUE AND 5 ORS. Versus THE STATE OF ASSAM	MR. J AHMED MR. A A SIKDAR R BEGUM H G DAISY	PP, ASSAM
27	AB/1153/2024 FIXED	PRABIR BISWAS Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
28	AB/1272/2024 FIXED	BHITALI BORA @ VITALI BORA Versus THE STATE OF ASSAM	MR. A R BHUYAN MR. J BARMAN MR D J BORO MR S ABDULLAH	PP, ASSAM

29	AB/1358/2024 FIXED	ABBAS UDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. R DEVI	PP, ASSAM
30	AB/1368/2024 FIXED	BODIOT JAMAN @ BADIT JAMAL Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
31	AB/1422/2024 FIXED	MATIN ALI AND 7 ORS. Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
32	AB/1426/2024 FIXED	AKHTAR HUSSAIN Versus THE STATE OF ASSAM	MR. A R BHUYAN MR. J BARMAN MR D J BORO MR S ABDULLAH	PP, ASSAM
33	AB/1429/2024 FIXED	RESHMINA BEGUM AND 2 ORS Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM
34	AB/1454/2024 FIXED	ESOB ALI @ YOUSUF ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. N UDDIN MR. N ISLAM MR. M HUSSAIN MR S K CHHETRY	PP, ASSAM
35	AB/1492/2024 FIXED	MS. GITUMONI SAIKIA Versus THE STATE OF ASSAM	MR. T J MAHANTA MR D MAHANTA MR T GOGOI	PP, ASSAM
36	AB/1493/2024 FIXED	RAJU AHMED @ RAJU ALI AND 8 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
37	AB/1520/2024 FIXED	SUKUMUDDIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
38	AB/1529/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	DUL MAMUD HOQUE Versus THE STATE OF ASSAM AND ANR	MR. D K KOTHARI MR. K K BHUYAN MS N BARUAH MR. N KOTHARI	PP, ASSAM
39	AB/1530/2024 FIXED	RONO LUNGCHANG Versus THE STATE OF ASSAM	MR S PARASHAR MS. T SARMA	PP, ASSAM
40	AB/1584/2024 FIXED	LEVAN KASHYAP Versus THE STATE OF ASSAM	MS. D GHOSH OWEN. C MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	PP, ASSAM
41	AB/1588/2024 FIXED	TINKU KURMI Versus THE STATE OF ASSAM	S YESMIN MR D MEDHI MS. P. NAIDING	PP, ASSAM
42	AB/1590/2024 FIXED	RAKTIM GOSWAMI Versus THE STATE OF ASSAM	MR. N ALAM MR N J DAS MR K JAIN S A BAKHTIAR	PP, ASSAM
HEARING				
43	Crl.Rev.P./206/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	DHAN SINGH Versus THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR	PP, ASSAM
44	Bail Appln./3353/2023	DHAN SINGH Versus THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR	PP, ASSAM SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 28/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024
10)	MR. J P SHARMA	01-07-2024	To	31-07-2024
11)	MR A W AMAN	27-06-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,28th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1765/2024 B/O	SAB UDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. J LASKAR	PP, ASSAM
2	Bail Appln./1878/2024 B/O	BANES ALI Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
3	Bail Appln./1883/2024	FARIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
4	Bail Appln./1884/2024 B/O	BINESH KUMAR ROY Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
5	Bail Appln./1885/2024	BIRAJ BAISHNAB Versus THE STATE OF ASSAM AND ANR.	MR. S SUTRADHAR	PP, ASSAM
6	Bail Appln./1890/2024	ROIS UDDIN AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
7	Bail Appln./1892/2024	HAIDER ALI @ HANI Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
8	Bail Appln./1898/2024	MUSST. SIRATUN NESSA Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI MS. R. R. SAIKIA	PP, ASSAM
9	Bail Appln./1903/2024	MHAO. T. MURRY Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	PP, ASSAM
10	Bail Appln./1910/2024	KHALILUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MS J AKTAR	PP, ASSAM
11	Bail Appln./1911/2024	RAFIJ UDDIN @ RAHIJ UDDIN Versus THE STATE OF ASSAM AND ANR.	MR M H AHMED I AMIN MR. O ULLAH	PP, ASSAM
MOTION				
12	AB/1676/2024	NAJRUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM

13	AB/1682/2024	RAYEJ ALI AND ANR Versus THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM
14	AB/1685/2024	HARINDER NAT Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
15	AB/1686/2024	AJIBAR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM
16	AB/1688/2024	SHEIKH ABDUR REZZAQUE AHMED AND ORS Versus TTHE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. R Deka MR. A AHMED MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
17	AB/1691/2024	MAMUD ALI Versus THE STATE OF ASSAM AND ANR	MR. D HAZARIKA MR. R PHUKAN MS A GAYARI C M DEKA	PP, ASSAM
18	AB/1695/2024	MUSTAFIZ AHMED LASKAR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
19	AB/1696/2024	JAHIRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. M M ZAMAN	PP, ASSAM
20	AB/1698/2024	RUHUL AZAD BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. A M S MAZUMDER	PP, ASSAM
ADMISSION				
21	Crl.Pet./617/2024 FIXED	DIBYAJYOTI DATTA Versus THE CENTRAL BUREAU OF INVESTIGATION	MR S BORTHAKUR MR SAURADEEP DEY	SPL. PP, C.B.I.
BAIL HEARING (BA)				
22	Bail Appln./599/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NANDA RAY Versus THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
23	Bail Appln./1074/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SRI AMIT KUMAR Versus UNION OF INDIA	MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR	SC, NCB
24	Bail Appln./1401/2024 FIXED	JOYDEP SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MS J AKTAR	PP, ASSAM
25	Bail Appln./1538/2024 FIXED	RAKIBUL HOQUE @ RAKHIBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR R A AHMED MR M AHMED	PP, ASSAM
26	Bail Appln./1560/2024 B/O	KUMUD BORO Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
27	Bail Appln./1644/2024 FIXED	JEET SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. A DEKA MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
28	Bail Appln./1674/2024 FIXED	ZIA UDDIN Versus THE STATE OF ASSAM	MR R DHAR MD. A MATLIB	PP, ASSAM
29	Bail Appln./1736/2024 FIXED	TAMA TASO Versus THE STATE OF ASSAM	MR. S AHMED J BORAH MS. M. KHATUN MS N AKTAR	SPECIAL PP ASSAM
30	Bail Appln./1740/2024 FIXED	AKTAR ALI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
31	Bail Appln./1758/2024 FIXED	JUBAIR AHMED Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM

32	Bail Appln./1769/2024 FIXED.	AYJUL HOQUE MONDAL AND 2 ORS. Versus THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM
33	Bail Appln./1787/2024 FIXED	SAYED MOFIJUR RAHMAN @ MD. MOFIJUR RAHMAN Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
	WITH			
34	Bail Appln./1639/2024	RAJIBUL HUSSAIN @ MD RAJIBUL HUSSAIN Versus THE STATE OF ASSAM	MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
	WITH			
35	Bail Appln./1640/2024	MD SHAJAHAN ALI @ SAHJAHAN ALOM Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
36	AB/920/2024 WITH OFFICE NOTE, FIXED	BINANDA NEOG @ JILI Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
37	AB/996/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RATAN DEB Versus THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN	PP, ASSAM
38	AB/1203/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ROBIUL ISLAM @ ROBIAL HUSSAIN MEGRUL Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. R BORA	PP, ASSAM
39	AB/1430/2024 FIXED	RUPJYOTI SARMA Versus THE STATE OF ASSAM	MS G DEKA	PP, ASSAM
<u>ORDERS</u>				
40	I.A.(CrI.)/465/2024 FIXED in CrI.Rev.P./4229/2024 WITH CrI.Rev.P./4229/2024 (Filing Number)	EBAROT ALI SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
		EBAROT ALI SHEIKH Versus THE STATE OF ASSAM AND ANR (F)	MR. M I HUSSAIN	
41	CrI.Pet./611/2024 FIXED	MD. EPHTIKAR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MR. A H M R CHOUDHURY	PP, ASSAM
<u>HEARING</u>				
42	CrI.Rev.P./28/2017 WITH LCR 4 FILES, FIXED	DEEPA DEKA Versus THE STATE OF ASSAM and ANR.	MR.S DAS MS.K DAS	MR.P K KALITA(R-2) MRR CHAKRABORTY(R-2) PP, ASSAM MR.M CHALIHA(R-2)

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LEAVE NOTE OF ADVOCATES FOR 28/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024
10)	MR. J P SHARMA	01-07-2024	To	31-07-2024
11)	MR A W AMAN	27-06-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,28th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./1395/2024	MD. JUBER AHMED Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
MOTION (BA)				
2	Bail Appln./1880/2024 B/O	MD. MITUL ALI @ SANI Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
3	Bail Appln./1886/2024	NIPU TOSSA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR T CHHETRI	PP, ASSAM
4	Bail Appln./1887/2024	BIRAJ BAISHNAB Versus THE STATE OF ASSAM AND ANR.	MR. S SUTRADHAR	PP, ASSAM
5	Bail Appln./1888/2024	ANKUR KALITA Versus THE STATE OF ASSAM	MR. M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
6	Bail Appln./1889/2024	SHAHIDUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR K K KALITA MS. G DEKA T M LAHKAR MR. K UDDIN	PP, ASSAM
7	Bail Appln./1897/2024	ABDUL MALIK MOLLAH @ RINKU Versus THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
8	Bail Appln./1902/2024	RAJ DEY Versus THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
9	Bail Appln./1905/2024	MD. SAIFUL ISLAM MORAL Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	PP, ASSAM
10	Bail Appln./1906/2024	MD. HUSSAIN AHMED Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR D L NATH	PP, ASSAM
11	Bail Appln./1908/2024	MANOJ BASFORE Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

MOTION

12	AB/1605/2024 WITH OFFICE NOTE, FIXED	MD. OMAR ALI SEIKH Versus THE STATE OF ASSAM AND ANR	MR A NATH MS. G BORAH	PP, ASSAM
13	AB/1678/2024	SUBRATA SAHA Versus THE STATE OF ASSAM AND ANR	MR. D P CHALIHA MS M ROY	PP, ASSAM
14	AB/1679/2024 B/O	MD. AKBAR ALI @ AKBOR ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
15	AB/1687/2024	ABUL HUSSAIN Versus THE STATE OF ASSAM	MR. M BISWAS S K DAS	PP, ASSAM
16	AB/1689/2024	SRI RAJU SHARMA AND ANR Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH	PP, ASSAM
17	AB/1690/2024	RANJAN SAIKIA Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
18	AB/1697/2024	SAILEN BHUYAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

ADMISSION

19	Crl.A./192/2024 FIXED WITH I.A.(Crl.)/579/2024 in Crl.A./192/2024	AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MD. K RAHMAN MR. N. ISLAM MR. SAIDUL ALOM	PP, ASSAM
		AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MD. K RAHMAN MR. N. ISLAM MR. SAIDUL ALOM	PP, ASSAM

BAIL HEARING (BA)

20	Bail Appln./610/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL MANNAN ALI Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
21	Bail Appln./1140/2024 FIXED	BIJOY DAS AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
22	Bail Appln./1584/2024 WITH OFFICE NOTE, FIXED	CHANDAN BORAH Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR S DAS	
23	Bail Appln./1647/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MRINAL BAISHYA Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
24	Bail Appln./1648/2024 FIXED	SOYNAL HOQUE Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN MR. S. ALOM	PP, ASSAM
25	Bail Appln./1658/2024 WITH SCANNED COPY OF CASE RECORD. FIXED.	SANJOY DEBBARMA Versus THE UNION OF INDIA	MR. S CHETIA	SC, NCB
26	Bail Appln./1667/2024 FIXED	RIKI DEKA Versus THE STATE OF ASSAM AND ANR.	MR A KHANIKAR R L CHUTIA	PP, ASSAM
27	Bail Appln./1776/2024 FIXED	MD. WASINUR RAHMAN @ WASINUR RAHMAN Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED MS. NISHA BEGUM	PP, ASSAM
28	Bail Appln./1789/2024 FIXED	MONTU BORAH Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM

29	Bail Appln./1790/2024 FIXED	MD. AMSAR ALI @ AMSOR Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM
30	Bail Appln./1792/2024 FIXED	JULAT ALI Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
31	Bail Appln./1818/2024 FIXED	AVDESH KUMAR ROY Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	
32	Bail Appln./1822/2024 FIXED	NUR AMIN AND 8 ORS. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

BAIL HEARING

33	AB/4069/2023 FIXED	MANOJ KUMAR NARJINARY Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D S DEKA MS A DAS	PP, ASSAM
34	AB/1133/2024 WITH OFFICE NOTE, FIXED	ALOMJIR SK. @ ALOMGIR SK. AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. M M ZAMAN	MR. M AHMED(R-2) PP, ASSAM
35	AB/1236/2024 FIXED	DEVO CHANDARA SONOWAL Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN MR B SAIKIA	PP, ASSAM
36	AB/1334/2024 FIXED	RAJIB KUMAR MOHOTTA Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
37	AB/1387/2024 FIXED	HIRUMANI ROY Versus THE STATE OF ASSAM AND ANR	MR G CHAMUAH	PP, ASSAM
38	AB/1453/2024 FIXED.	MINUDDIN @ MOINUDDIN SK Versus THE STATE OF ASSAM	MR. A S CHOUDHURY MR S HUSSAIN	PP, ASSAM
39	AB/1545/2024 FIXED.	VIYAJ KUMAR HANDIQUÉ Versus THE STATE OF ASSAM	MR N KALITA	PP, ASSAM
40	AB/1586/2024 FIXED	MD. SAHIDUL ISLAM Versus THE STATE OF ASSAM	S N NATH MS. M BEGUM	S NATH PP, ASSAM
41	AB/1603/2024 FIXED	DEVA DOLEY @ DEBA DOLEY Versus THE STATE OF ASSAM	MR. J C GOGOI MR. R KALITA MR B ISLAM	PP, ASSAM
42	AB/1609/2024 FIXED	WASIM HUSSAIN @ WASIM RAJA AND 2 ORS. Versus THE STATE OF ASSAM	MR. N HOQUE MR. S MUNIR MR. N I KHAN MR. KHAIRUL ISLAM	PP, ASSAM

ORDERS

43	Crl.Rev.P./231/2024 FIXED WITH I.A.(Crl.)/577/2024 in Crl.Rev.P./231/2024	SANTOSH GUPTA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
44	I.A.(Crl.)/560/2024 AB 1208/2024(D/O), FIXED in AB/1208/2024	SANTOSH GUPTA AND ANR Versus THE STATE OF ASSAM AND ANR NEKIBUR RAHMAN @ NEKIBUR ISLAM Versus THE STATE OF ASSAM AND ANR	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM PP, ASSAM
45	I.A.(Crl.)/595/2024 FIXED in Bail Appln./1292/2024	MRS. ASMA BEGUM Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024
10)	MR. J P SHARMA	01-07-2024	To	31-07-2024
11)	MR A W AMAN	27-06-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,28th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/3745/2013 PART-HEARD, BY SLIP	PACHIMDHULI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM MR.JUNM LASKAR
	WITH MC/2494/2013 in WP(C)/3745/2013	PACHIMDHULI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
2	WP(C)/3742/2013	MAJPARA AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
	WITH WP(C)/3743/2013	DHEKENABORI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
4	WP(C)/3744/2013	BATAKUCHI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
	WITH MC/2493/2013 in WP(C)/3744/2013	BATAKUCHI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
5	WP(C)/3746/2013	PUBDHULI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
	WITH WP(C)/3747/2013	NOWAMATI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM

7	WITH WP(C)/4856/2013	KOIMARI AWARBHA SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 5 ORS	MR. A CHAMUAH MS.S GOGOI MR.P P BORTHAKUR	GA, ASSAM SC, S E C
8	WITH WP(C)/4914/2013	NON-RABHA CO-ORDINATION FORUM and ANR Versus THE STATE OF ASSAM AND 4 ORS	MR.M U MONDAL MR.M HUSSAIN MR.A WAHAB MR.H R AHMED	GA, ASSAM MR.M U MAHMUD SC, ASEC
9	WP(C)/6148/2012 FIXED	JOYSREE RAJKUMARI Versus THE STATE OF ASSAM and ANR.	MR.K M HALOI MS.G MAHANTA	GA, ASSAM
10	WITH WP(C)/1076/2015	MISS JOYSREE RAJKUMARI Versus THE STATE OF ASSAM AND 3 ORS	MR.K M HALOI MR.A K DEKA	MS.SOMILA MR.S BARUAH MR.B SHARMA MS.M BARMAN MR.M ISLAM
11	WP(C)/701/2016 BY SLIP	RUPJYOTI BORA and 2 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. M K CHOUDHURY MR. N BARUAH MR. A BARKAKATI MR. T N SRINIVASAN	MR. H BURAGOHAIN MR. Y S MANNAN MR. A THAKUR SC, FINANCE SC, PERSONNEL DEPT. SC, PWD SC, PWD (ROADS)
12	WITH WP(C)/6304/2015	THE ASSAM P.W.D. ENGINEERING SERVICE ASSOCIATION Versus THE STATE OF ASSAM AND 6 ORS	MR.T J MAHANTA MR.K DAS	MR.D K DAS SC, PWD (ROADS) SC, PERSONNEL DEPT. SC, FINANCE MRH BETALA SC, PWD (NH)
13	WP(C)/5226/2017 FIXED	PRAMILA ROY Versus THE STATE OF ASSAM and 4 ORS.	MR.M DEKA MR.S HOQUE MS.S N RENGMA	GA, ASSAM SC, AG MR. S R BORUAH
14	WP(C)/7364/2018 FIXED	BILLALUDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. A DASGUPTA MS. B DAS MR N SARMA MR. R SARKAR MR. B DAS MR M MONDAL	GA, ASSAM MR. B CHOUDHURY (SC, AGRI. DEPARTMENT) MR. A PHUKAN (SC, FINANCE DEPTT.)
ADMISSION				
15	WP(C)/7511/2017 FIXED	RABIN TALUKDAR and 23 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.M CHANDA MR.S CHOUDHURY MR.H DAS	GA, ASSAMR1,3-5 SC, APSC(R6) MR R DHAR, SC, PWD SC, F.DEPTT.(R2)
16	WP(C)/3815/2020 BY SLIP	JAYDEB KR. NATH AND 17 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, WATER RESOURCE SC, PERSONAL DEPT.
17	WP(C)/71/2021 FIXED	SURJYA KANTA BORA Versus ASSAM URBAN WATER SUPPLY AND SEWAGE BOARD AND 2 ORS	MR. S C KEYAL	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM MR. S P CHOUDHURY (R- 1,2)
18	WP(C)/1746/2021 FIXED	KALIRAM BORO Versus LANGPI DEHANGI RURAL BANK AND 4 ORS	MR. K BORUAH MR. M ALOM	MS S MOCHAHARI (R-5) MR S DUTTA MR. S DUTTA
19	WP(C)/5706/2021 BY SLIP	RAFIQUL ISLAM AHMED Versus THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, FOREST SC, FINANCE
20	WP(C)/2733/2022 BY SLIP	NABAJYOTI KAKATI AND ANR Versus THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 4 ORS	MR J ABEDIN MD. A J ATIA MS A H ATIA	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD

21	WP(C)/4253/2022 FIXED	GOKUL GOSWAMI Versus THE UNION OF INDIA AND 4 ORS	MR D CHOUDHURY MRS A K CHOUDHURY MR N RAY	GA, ASSAM MRS. A GAYAN MRS S BARUAH ASSTT.S.G.I. SC, FINANCE
22	WP(C)/4626/2022 B/O	SIDDIQUE ALI MOLLAH Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN	SC, TRANSPORT SC, FINANCE
23	WP(C)/6098/2022 FIXED	EX CN (WO/WT) JWNGSAR BRAHMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BARUAH MR. P BOIRAGI MR. S J SARMAH	GA, ASSAM
24	WP(C)/8098/2022 FIXED	SHUBHAGRAHA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE B DUTTA	SC, P AND R.D.
25	WP(C)/169/2023 BY SLIP	JHARNA PATGIRI Versus THE STATE OF ASSAM AND 7 ORS	MS. S DOLEY MS. M K SHARMA	GA, ASSAM SC, AG MR. S K MEDHI (R-6,7) SC, FINANCE
26	WP(C)/2921/2023 FIXED	RANJIT SINGH Versus MANAGING DIRECTOR, FCI AND 2 ORS	MR. G K GUPTA	SC, F C I
WITH				
27	WP(C)/4486/2023	PRADEEP KUMAR Versus THE MANAGING DIRECTOR, FOOD CORPORATION OF INDIA AND 2 ORS.	MR. G K GUPTA	SC, F C I
WITH				
28	WP(C)/4606/2023	ANKIT KUMAR Versus THE MANGING DIRECTOR, FCI AND 2 ORS	MR. G K GUPTA	SC, F C I
29	WP(C)/3116/2023 BY SLIP, AT 10:30 AM	LALSAWMLIANI Versus THE STATE OF ASSAM AND 4 ORS	MR. B J GHOSH MR D MAHANTA	SC, AG MR. A HASAN, (R-5) SC, EDU MR. R AHMED, (R-3) MS. P. NAIDING, SC, DIMA HASAO AUTONOMOUS COUNCIL, (R-2,4)
30	WP(C)/5898/2023 FIXED	DHIRAJ JYOTI NAMASUDRA Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM
31	WP(C)/5958/2023 B/O	MONTU GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD MR. J B SAIKIA MR. M H ALI	SC, P AND R.D. GA, ASSAM
32	WP(C)/6192/2023 FIXED	KASHYAP JYOTI BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR M CHOUDHURY MR P J DAS	SC, P AND R.D. GA, ASSAM MR. B CHOUDHURY SC, SLRC
33	WP(C)/6999/2023 FIXED	DWIJEN KALITA Versus THE ASSAM GRAMIN VIKASH BANK AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MR. A GANGULY (R-1) MR. A DHANUKA (R-1)
34	WP(C)/1003/2024 FIXED	NO. 5430055 EX HINDI TEACHER, KIRAN SHAKYA Versus THE UNION OF INDIA AND 2 ORS	MR B PATHAK MR V KUMAR	MR. U K GOSWAMI DY.S.G.I.
35	WP(C)/1944/2024 FIXED	PUNYA PRABHA DEURI Versus THE STATE OF ASSAM AND 4 ORS	MR. A BORO MR. S BASUMATARY	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
36	WP(C)/1995/2024 FIXED	GHANASHYAM BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	SC, AG SC, PWD

37	WP(C)/2416/2024 FIXED	RAKESH KUMAR Versus THE UNION OF INDIA AND ANR	MR. L N DIHINGIA MR. A K SAHU	MRS. R DEVI DY.S.G.I.
ORDERS				
38	Cont.Cas(C)/654/2016 FIXED	SRI DHIREN BORO and ANR. Versus SRI BIREN CHANDRA PHUKAN and ORS.	MR.U K DAS MRS.B D SARMA	DR.B AHMED(R-2) MR.A K THAKUR(R- 3) MR.A K AZAD(R-2) MS.B BHUYAN(R-1) MR P NAYAK (R-4) MS. S CHUTIA (R-4) MR A CHALIHA (R-4) MR.KHAYERUDDIN(R-2)
WITH				
39	Cont.Cas(C)/658/2016	BISHWAJIT DAS and 10 ORS. Versus SRI BIREN CHANDRA PHUKAN and ORS.	MR.U K DAS MRB D SARMA	DR.B AHMED(R-2) MR.A K THAKUR(R-3) MR.B GOSWAMI(R-1) MR.N HAQUE(R-2) MR.A K BHUYAN(R-1) MR.A K AZAD(R-2) MS.B BHUYAN(R-1) MS.N CHOUDHURY(R-1) MR P NAYAK (R-5) MS. S CHUTIA (R-5) MR A CHALIHA (R-5) MR.M BORAH(R-1)
40	Cont.Cas(C)/6/2022 BY SLIP	VIR ANIRUDH PRATAP DESHMUKH Versus ANURAG GOEL, IAS AND 7 ORS	MR S SARMA	MR. D SAIKIA (r-2,6) MR. D P BORAH (r-6) MR. B GOGOI (r-2,6) MR A CHALIHA (r-2,6) MR M BHUYAN (r-2,6)
41	WP(C)/4544/2023 B/O, WITH OFFICE NOTE	MRS. KRISHNA SHARMA Versus THE UNION OF INDIA AND 7 ORS	MR MINTU SAIKIA MS R DUTTA	MR. A K DUTTA DY.S.G.I.
42	Review.Pet./99/2024 CAVT. NO.04352/024, BY SLIP, WITH WP(C)/479/2013 (D/O), CAVT./435/2024	THE NORTH EASTERN REGIONAL INSTITUTE OF WATER AND LAND MANAGEMENT AND 2 ORS. Versus MAMONI BORAH AND 2 ORS.	MR. R K D CHOUDHURY	MR. M K CHOUDHURY MR. M SARMA FOR CAVEATOR
43	Cont.Cas(C)/122/2024 FIXED	SUDIPTA SUMAN AND 65 ORS. Versus DR. H. PATHAK AND 3 ORS.	MS. L DAS MR H K DAS MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	DR P C MAZUMDAR (R-1,2) MR. P N GOSWAMI (r-4) MR. I KALITA (r-4) MR T MAZUMDAR (R-1,2)
44	Cont.Cas(C)/244/2024 FIXED	PHANIDHAR CHOUDHURY Versus DOMBARU SAIKIA	MR. S KATAKI MS. R DUTTA	MR. J BARMAN (R-1) MR D J BORO (R-1)
45	Cont.Cas(C)/247/2024 FIXED	SASHI SAIKIA Versus DR. J. B. EKKA, IAS AND 4 ORS.	MR MINTU SAIKIA MS R DUTTA	
46	Cont.Cas(C)/248/2024 FIXED	ABDUL SALAM AND 99 ORS Versus MRIDUL YADAV, IAS AND ANR.	MD H R AHMED MR A MALEK	MR. D NATH(R-1) O ASSUMI(R-1)
47	I.A.(Civil)/1705/2024 B/O in WP(C)/7300/2023 WITH WP(C)/7300/2023	BULU BEGUM, Versus THE STATE OF ASSAM AND 12 ORS E	MR. A CHETRY MR. A CHETRY	GA, ASSAM SC, AG SC, FINANCE
		BULU BEGUM Versus THE STATE OF ASSAM AND 12 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL	GA, ASSAM SC, AG SC, FINANCE
48	I.A.(Civil)/1871/2024 FIXED in WP(C)/5726/2023	THE DEPUTY COMMISSIONER, Versus MISBAH UDDIN LASKAR	ANANYA TALUKDAR	MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM

WITH
[WP\(C\)/5726/2023](#)

MISBAH UDDIN LASKAR
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. K N CHOUDHURY
MR. R M DEKA
MR. D J DAS
MS N MAHANTA
N GAUTAM

GA, ASSAM
SC, REVENUE

49 [WP\(C\)/2413/2024](#)
FIXED

KOKIL CHOUDHURY
Versus
THE STATE GOVT. OF ASSAM AND 4
ORS.

MR. U C RABHA

GA, ASSAM

50 [WP\(C\)/2422/2024](#)
FIXED

DIPANKAR BORAH AND 23 ORS
Versus
THE STATE OF ASSAM AND 2 ORS

MR. K N CHOUDHURY
MR. R M DEKA
MR. D J DAS
MS N MAHANTA
N GAUTAM
MS SABINA AHMED

SC, FINANCE

51 [WP\(C\)/2425/2024](#)
FIXED

SURUJUL HAQUE
Versus
THE STATE OF ASSAM AND 3 ORS

MR. T DEURI
MR D S DEKA
MS A DAS

GA, ASSAM
MS. L WANGSA

52 [WP\(C\)/2433/2024](#)
FIXED

RUBUL ALI
Versus
THE STATE OF ASSAM AND 5 ORS

MR. S K GOSWAMI
MR. N BARMAN
MR. C MAHANTA

GA, ASSAM
MR. P K SARMA(R-6)
MS. B BHUYAN(R-6)
SC, REVENUE

53 [WP\(C\)/2510/2024](#)
FIXED

NIT WORKERS UNION AND 2 ORS
Versus
THE UNION OF INDIA AND 44 ORS

MR. M J BARUAH
MR. A. ALI
MR. JITU SAIKIA

MR. S P CHOUDHURY(R-
2,3,4,5)
DY.S.G.I.
SC, NIT

HEARING

54 [WP\(C\)/259/2021](#)
B/O

NO. AR -270 SECOND IN COMMAND (2IC)
SHASHI KANT THAKUR AND 148 ORS
Versus
THE UNION OF INDIA AND 4 ORS

MR. B PATHAK
MR. R THADANI
MR B HAZARIKA
MR. V KUMAR

MR. R K D CHOUDHURY,
DY. SOLICITOR GENERAL
OF INDIA
MR. A K DUTTA
ASSTT.S.G.I.

WITH
55 [WP\(C\)/4881/2021](#)

NO. 286 2IC GANESH SINGH AND 154
ORS
Versus
THE UNION OF INDIA AND 4 ORS

MR. B PATHAK
MR. R THADANI
MR B HAZARIKA
MR V KUMAR

MR. A K DUTTA (C.G.C.)
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 28/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024
10)	MR. J P SHARMA	01-07-2024	To	31-07-2024
11)	MR A W AMAN	27-06-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,28th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH - IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	CrI.A./325/2023 AT 10:30 AM	ACHINTA DEKA Versus THE STATE OF ASSAM AND ANR.	MR. N N B CHOUDHURY MR N KALITA	MR. R BORUAH PP, ASSAM
	WITH I.A.(CrI.)/810/2023 in CrI.A./325/2023	ACHINTA DEKA Versus THE STATE OF ASSAM AND ANR.	MR. N N B CHOUDHURY MR N KALITA	
ADMISSION				
2	WP(C)/420/2019 FIXED	TEZPUR IDDGAH COMMITTEE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR R BARUAH A I AHMED MR S ALI MR. A IKBAL MS. M NATH	GA, ASSAM MR G CHOUDHURY (R-3) SC, REVENUE
3	WP(C)/440/2019 CAVT. NO.1360/2018 (FOR DISMISSAL), FIXED	SUCHITRA HIRA AND 8 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. M K CHOUDHURY MR. N BARUAH	MR R K DUTTA (R2, R3) MR. R DUBEY (R6) MR. N BORUAH (R2, R3) MS. M DAS MRS. M DAS MS. A B KAYASTHA (R6) MR. A N I HUSSAIN (R6) ASSTT.S.G.I. FOR CAVEATOR
4	WP(C)/564/2019 (FOR DISMISSAL), FIXED	ABDUL KHALEQUE AND 6 ORS. Versus THE ASSAM BOARD OF REVENUE AND 5 ORS.	MR. S B RAHMAN MR A W AMAN MR S A BARBHUIYA	GA, ASSAM MR. R K BHUYAN (R4,R5,R6) MR A ZAMAN (R4,R5,R6) MR. M KASHYAP (R6)
5	WP(C)/4093/2019 B/O	LABANYA BARO Versus THE STATE OF ASSAM AND 5 ORS.	MR. N D SARMA MR MINTU SAIKIA	GA, ASSAM SC, AG MR. S K MEDHI (R-6)
6	WP(C)/10/2022 (FOR DISMISSAL), FIXED	MD. ABUL KALAM AZAD Versus THE STATE OF ASSAM AND 3 ORS	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	GA, ASSAM MR. N J DUTTA (r-3) MR. D SARMA (r-4) MR. ABU JAHID (r-4) MR N AHMED (r-3) MR G P CHETIA (r-3) MR. M M ZAMAN (r-3) MR A BASUMATARY (r-3) SC, REVENUE

7	WP(C)/6913/2022	NUR NABI SHEIKH Versus THE UNION OF INDIA AND 7 ORS	MD. A. RASHID MR. M HUSSAIN	GA, ASSAM MR. K GOGOI ASSTT.S.G.I. SC, REVENUE SC, FINANCE
8	WP(C)/6918/2022	NUMAL SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER MR. L HUSSAIN	SC, PWD ROAD SC, FINANCE
9	WP(C)/6963/2022	M/S DRINKO FRESH PACKAGED DRINKING WATER INDUSTRY Versus THE ASSAM GRAMIN VIKASH BANK AND 2 ORS	MR. B PHUKAN	MS. M DEY SC, A G V B
10	WP(C)/6985/2022	SMT. BAJANTI KARMAKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
11	WP(C)/308/2024	DIBYA JYOTI DEKA Versus CENTRAL BANK OF INDIA	G UDDIN MR. A UDDIN P ADHIKARI	MR. M SHARMA (r-1 to 3) MS. S YASMIN (r-1 to 3) SC, CENTRAL BANK OF INDIA
12	WP(C)/2459/2024	AMIT JASRASARIA Versus THE UNION OF INDIA	MR. D SARAF MR. S S GUPTA	SC, GST DY.S.G.I.
BAIL HEARING				
13	AB/190/2024 FIXED	ANIL MUCHAHARY Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
14	AB/1064/2024 FIXED	MUBARAK HUSSAIN Versus THE STATE OF ASSAM	MR. S RANA MR A RAHMAN M ISLAM	PP, ASSAM
ORDERS				
15	WP(C)/7705/2022	BABUL KUMAR LAHAN Versus THE STATE OF ASSAM AND 7 ORS	MR. D C C PHUKAN MS. J GOGOI MS R BORAH MS M BOSE	GA, ASSAM MS. M BARMAN (r-6) B BURAGOHAIN (r-6)
16	WP(C)/8137/2022	LONI BISWAS AND 20 ORS. Versus THE STATE OF ASSAM AND 14 ORS.	MR S BORTHAKUR MR. R PHUKAN MR P H KONWAR	GA, ASSAM S ALI (R-8,9,10,11) MR. N BHARALI (R- 8,9,10,11) MR. R BARUAH (R- 8,9,10,11) MR A BHUYAN (R- 8,9,10,11) SC, REVENUE
17	WP(C)/3620/2023	TULTUL HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN N ISLAM	SC, P AND R.D. GA, ASSAM MR B DEORI, (R-2,3)
18	I.A.(Civil)/1874/2024 in WP(C)/4034/2020	ON THE DEATH OF PABINDRA DUTTA CHOWDHURY @ OPU DUTTA CHOWDHURY HIS LEGAL HEIRS CHUAUHANG SANGKUNGI Versus THE STATE OF ASSAM AND 5 ORS.	MS. B CHOWDHURY MS. B CHOWDHURY	GA, ASSAM
	WITH WP(C)/4034/2020	PABINDRA DUTTA CHOWDHURY @ OPU DUTTA CHOWDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR. A CHOWDHURY MS. B CHOWDHURY	GA, ASSAM SC, GMC SC, G M D A
	WITH I.A.(Civil)/1956/2024 in WP(C)/4034/2020	ON THE DEATH OF PABINDRA DUTTA CHOWDHURY @ OPU DUTTA HIS LEGAL HEIRS CHUAUHANG SANGKUNGI Versus THE STATE OF ASSAM AND 5 ORS.	MS. B CHOWDHURY	GA, ASSAM

19 [I.A.\(Civil\)/1887/2024](#)
in WP(C)/3231/2023

FAJAL HAQUE @ PHAJAL HAQUE AND 4
ORS

Versus
THE UNION OF INDIA AND 14 ORS

MD B ISLAM
MR. A A MONDAL
MR S HUSSAIN
MR A ALAM

SC, P AND R.D.
GA, ASSAM
SK ABDULLAH

WITH
[WP\(C\)/3231/2023](#)

FAJAL HAQUE @ PHAJAL HAQUE AND 4
ORS

Versus
THE UNION OF INDIA AND 14 ORS

MD B ISLAM
MR. A A MONDAL
MR S HUSSAIN
MR A ALAM

SC, P AND R.D.
GA, ASSAM
MR. M I HUSSAIN
MR. M I HUSSAIN
SK ABDULLAH
SK ABDULLAH

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LEAVE NOTE OF ADVOCATES FOR 28/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024
10)	MR. J P SHARMA	01-07-2024	To	31-07-2024
11)	MR A W AMAN	27-06-2024	To	28-06-2024